

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.20/81
HELD ON 12.01.2016

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 20/81 dated 12.01.2016 of Norms Committee-II for the year 2015-16 was held on 12.01.2016 under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri S.K. Jain, D.O.	DIPP
2.	Shri S.K. Bhatnagar, Dy. Industrial Adviser	MoS
3.	Shri O.P. Sharma, Jt. Industrial Adviser	C&PC
4.	Shri K.S. Sodhi, Asstt. Director (ME)	MSME
5.	Shri Pradyumna Sahu, FTDO	DGFT

1	Case No.:12/17/81-ALC2/2015	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:20/81-ALC2/2015	Status:Deferred
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श्री प्रद्युम्न साहू / PRADYUMNA SAHU
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशक
 Directorate General of Foreign Trade
 वाणिज्य विभाग, भारत सरकार
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		12.01.2016	
HQ File :01/81/050/00335/AM16/	RLA File :02/24/040/00188/AM12/	Lic.No/Date:0210172542 16.01.2012	Defer Date:23.02.2016
Decision : NC noted that C&PC Deficiency letter was issued to the firm on 23.12.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.			
The case stands deferred to 23.02.2016.			

Case No.:2/8/81-ALC2/2013	Party Name:EPSILON BATTERIES PVT. LTD.	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00118/AM14/	RLA File :08/24/040/00032/AM14/	Lic.No/Date:0810120617 30.04.2013	Defer Date:23.02.2016
Decision : NC observed that the case has been referred to MoEF. NC decided to wait for their comments.			
The case stands deferred to 23.02.2016.			

Case No.:8/14/81-ALC2/2013	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00213/AM14/	RLA File :02/24/040/00010/AM14/	Lic.No/Date:0210189458 08.05.2013	Defer Date:23.02.2016
Decision : NC noted that MSME Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company.			
The case stands deferred to 23.02.2016.			

Case No.:1/23/81-ALC2/2013	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00387/AM14/	RLA File :32/21/040/00032/AM14/	Lic.No/Date:3210063581 29.05.2013	Defer Date:23.02.2016
Decision : NC observed that the case has been referred to MoD. NC decided to wait for their comments.			
The case stands deferred to 23.02.2016.			

Case No.:1/14/81-ALC2/2013	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00206/AM14/	RLA File :07/24/040/00155/AM14/	Lic.No/Date:0710098022 03.09.2013	Defer Date:23.02.2016

Decision : NC observed that clarification from RA is still awaited regarding whether the AA has been issued on net to net basis. NC decided to send a reminder to RA to expedite the reply.

The case stands deferred to 23.02.2016.

6	Case No.: 35/2/81-ALC2/2014	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00036/AM15/	RLA File :13/24/040/00048/AM14/	Lic.No/Date:1310045824 17.01.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(196)/15-ME dated 29.12.2015 (copy enclosed). RA may take suitable consequential action accordingly.				

7	Case No.: 62/2/81-ALC2/2014	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00063/AM15/	RLA File :03/94/040/00901/AM14/	Lic.No/Date:0310767077 21.01.2014	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 23.02.2016.				

8	Case No.: 66/2/81-ALC2/2014	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00067/AM15/	RLA File :03/94/040/00498/AM14/	Lic.No/Date:0310767749 24.01.2014	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 23.02.2016.				

9	Case No.: 17/2/81-ALC2/2014	Party Name:VSM VENTURE CONTROL SYSTEMS P.LTD	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00018/AM15/	RLA File :05/24/040/00410/AM14/	Lic.No/Date:0510378008 03.02.2014	Defer Date:23.02.2016
Decision : NC observed that clarification from RA is still awaited regarding whether the AA has been issued on repeat basis. NC decided to send a reminder to RA to expedite the reply. The case stands deferred to 23.02.2016.				

10	Case No.:71/2/81-ALC2/2014	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00072/AM15/	RLA File :02/24/040/00189/AM14/	Lic.No/Date:0210199764 07.02.2014	Defer Date:23.02.2016
Decision : NC noted that MSME Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 23.02.2016.				

11	Case No.:48/2/81-ALC2/2014	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00049/AM15/	RLA File :11/24/040/00008/AM14/	Lic.No/Date:1110027893 12.02.2014	Defer Date:23.02.2016
Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments. The case stands deferred to 23.02.2016.				

12	Case No.:12/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00013/AM15/	RLA File :05/23/040/00075/AM14/	Lic.No/Date:0510379333 13.02.2014	Defer Date:23.02.2016
Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments. The case stands deferred to 23.02.2016.				

13	Case No.:24/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00025/AM15/	RLA File :05/23/040/00537/AM13/	Lic.No/Date:0510380166 24.02.2014	Defer Date:23.02.2016
Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments. The case stands deferred to 23.02.2016.				

14	Case No.:86/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
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HQ File :01/81/050/00087/AM15/	RLA File :05/23/040/00265/AM13/	Lic.No/Date:0510380165 24.02.2014	Defer Date:23.02.2016
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Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments.

The case stands deferred to 23.02.2016.

Case No.:1/2/81-ALC2/2014	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00002/AM15/	RLA File :34/24/040/00001/AM15/	Lic.No/Date:3410039725 03.04.2014	Defer Date:23.02.2016

15 **Decision :** NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to RA, Vadodara to forward two sets of application at the earliest.

The case stands deferred to 23.02.2016.

Case No.:20/17/81-ALC2/2015	Party Name:EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
HQ File :01/81/050/00343/AM16/	RLA File :07/21/040/01179/AM14/	Lic.No/Date:0710104269 21.05.2014	

16 **Decision :** NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(207)/2015/TSW(B)/396 dated 18.12.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

Case No.:21/17/81-ALC2/2015	Party Name:EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
HQ File :01/81/050/00344/AM16/	RLA File :07/21/040/01192/AM14/	Lic.No/Date:0710104271 21.05.2014	

17 **Decision :** NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(208)/2015/TSW(B)/397 dated 18.12.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

Case No.:38/8/81-ALC2/2014	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
HQ File :01/81/050/00249/AM15/	RLA File :56/24/040/00006/AM15/	Lic.No/Date:5610004271 29.05.2014	

18

Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(9)/2014-TW-Vol.I dated 31.12.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

Case No.:33/8/81-ALC2/2014	Party Name:METENERE LTD.	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00244/AM15/	RLA File :05/24/040/00073/AM15/	Lic.No/Date:0510388084 03.06.2014	Defer Date:23.02.2016
19 Decision : NC noted that MSME Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company.			
The case stands deferred to 23.02.2016.			

Case No.:35/11/81-ALC2/2014	Party Name:HBL POWER SYSTEMS LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00349/AM15/	RLA File :09/24/040/00057/AM15/	Lic.No/Date:0910060610 08.07.2014	Defer Date:23.02.2016
20 Decision : NC decided to send a letter to firm to submit the following information as per the comments of the representative of DIPP:			
Information in respect of S.No. 4, 5 & 11 of Standard Deficiency Letter.			
The case stands deferred to 23.02.2016.			

Case No.:12/11/81-ALC2/2014	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00326/AM15/	RLA File :02/24/040/00069/AM15/	Lic.No/Date:0210204395 09.07.2014	Defer Date:23.02.2016
21 Decision : NC noted that MSME Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company.			
The case stands deferred to 23.02.2016.			

Case No.:29/11/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00343/AM15/	RLA File :34/24/040/00013/AM15/	Lic.No/Date:3410040368 16.07.2014	Defer Date:23.02.2016
22 Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC			

decided to wait for their comments and defer the case.

The case stands deferred to 23.02.2016.

23	Case No.:73/11/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00387/AM15/	RLA File :03/94/040/00347/AM15/	Lic.No/Date:0310786931 16.07.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(143)/2014/TSW(B)/ dated 01.01.2016 (copy enclosed).				
RA may take suitable consequential action accordingly.				

24	Case No.:6/11/81-ALC2/2014	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00320/AM15/	RLA File :04/24/040/00091/AM15/	Lic.No/Date:0410159116 28.07.2014	Defer Date:23.02.2016
Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments.				
The case stands deferred to 23.02.2016.				

25	Case No.:36/11/81-ALC2/2014	Party Name:INDO COOL COMPOSITES PRIVATE LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00350/AM15/	RLA File :04/24/040/00101/AM15/	Lic.No/Date:0410159126 01.08.2014	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to C&PC for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 23.02.2016.				

26	Case No.:86/11/81-ALC2/2014	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00400/AM15/	RLA File :02/24/040/00091/AM15/	Lic.No/Date:0210204734 08.08.2014	Defer Date:23.02.2016
Decision : NC noted that MSME Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company.				
The case stands deferred to 23.02.2016.				

27	Case No.:54/11/81-ALC2/2014	Party Name:METENERE LTD.	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00368/AM15/	RLA File :05/24/040/00178/AM15/	Lic.No/Date:0510390703 22.08.2014	Defer Date:23.02.2016
Decision : NC noted that MSME Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 23.02.2016.				

28	Case No.:2/11/81-ALC2/2014	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00316/AM15/	RLA File :07/24/040/00170/AM15/	Lic.No/Date:0710106521 25.08.2014	Defer Date:23.02.2016
Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to request RA, Bangalore to forward two sets of application at the earliest. The case stands deferred to 23.02.2016.				

29	Case No.:35/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00570/AM15/	RLA File :34/24/040/00214/AM15/	Lic.No/Date:3410040713 24.11.2014	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 23.02.2016.				

30	Case No.:36/17/81-ALC2/2014	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00571/AM15/	RLA File :34/24/040/00213/AM15/	Lic.No/Date:3410040722 25.11.2014	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 23.02.2016.				

31	Case No.:45/17/81-ALC2/2014	Party Name:BINDAL SMELTING PVT LTD	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
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HQ File :01/81/050/00580/AM15/	RLA File :05/23/040/00383/AM15/	Lic.No/Date:0510392310 08.12.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(16)/15-ME dated 12.01.2016 as under :			
RA may take suitable consequential action accordingly.			

32	Case No.: 56/17/81-ALC2/2014	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00591/AM15/	RLA File :07/24/040/00323/AM15/	Lic.No/Date:0710107176 12.12.2014	Defer Date:23.02.2016
	Decision : NC observed that the reply of the firm has been referred to C&PC for comments. NC decided to wait for their comments and defer the case.			
	The case stands deferred to 23.02.2016.			

33	Case No.: 84/17/81-ALC2/2014	Party Name:BILCARE LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00619/AM15/	RLA File :31/83/040/00228/AM15/	Lic.No/Date:3110065219 20.01.2015	Defer Date:23.02.2016
	Decision : NC deliberated the comments furnished by C&PC vide O.M. No. 46011/43/2014-PC.II dated 01.10.2015 and also heard the arguments of the representative of that Department and felt that different wastages have been recommended for same items. NC, therefore, decided to call a representative of the company for a Personal Hearing during NC meeting before the norms could be fixed in the subject AA.			
	The case stands deferred to 23.02.2016.			

34	Case No.: 26/17/81-ALC2/2014	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00561/AM15/	RLA File :32/21/040/00162/AM15/	Lic.No/Date:3210077400 21.01.2015	Defer Date:23.02.2016
	Decision : NC observed that the reply of the firm has been referred to DoT for comments. NC decided to wait for their comments and defer the case.			
	The case stands deferred to 23.02.2016.			

35	Case No.: 39/5/81-ALC2/2015	Party Name:R.R.KABEL LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00139/AM16/	RLA File :03/95/040/01018/AM15/	Lic.No/Date:0310794640 17.03.2015	Defer Date:23.02.2016

Decision : NC noted that DIPP Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company.

The case stands deferred to 23.02.2016.

Case No.: 31/5/81-ALC2/2015	Party Name:SUPRA QUALITY EXPORTS(INDIA) PVT. LTD.	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
HQ File :01/81/050/00131/AM16/	RLA File :03/95/040/01049/AM15/	Lic.No/Date:0310794963 27.03.2015	
36			
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/36 dated 12.01.2016 as under :			
- Quantity of import item at Sl. No. 1 may be allowed as 169.13 Kgs. on net to net content basis in export product at Sl. No. 1, taking clue form SION C-228. - Quantity of import item at Sl. No. 2 may be allowed as 1005.72 Kgs. on net to net content basis in export product at Sl. No. 1 . - Quantity of import item at Sl. No. 3 may be allowed as 184.8 Kgs. on net to net content basis in export product at Sl. No. 2, taking clue form SION C-228. - Quantity of import item at Sl. No. 4 may be allowed as 984.744 Kgs. on net to net content basis in export product at Sl. No. 2 .			
RA may take suitable consequential action accordingly.			

Case No.: 24/5/81-ALC2/2015	Party Name:METAL CARE ALLOYS PRIVATE LIMITED.	Meet No/Date:20/81-ALC2/2015 12.01.2016	Rejected
HQ File :01/81/050/00124/AM16/	RLA File :03/95/040/01054/AM15/	Lic.No/Date:0310795006 30.03.2015	
37			
Decision : NC noted that the company has not replied to MSME D/L dated 09.10.2015 and reminder dated 09.11.2015. Since no reply was received from the company despite repeated reminders, the committee decided to reject the case with direction to firm to pay customs duty & applicable interest for EODC.			
RA may take suitable consequential action accordingly.			

Case No.: 8/5/81-ALC2/2015	Party Name:HICAL NSE ELECTRONICS PRIVATE LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00108/AM16/	RLA File :07/24/040/00487/AM15/	Lic.No/Date:0710107977 31.03.2015	Defer Date:23.02.2016
38			
Decision : NC observed that the reply of the firm has been referred to DeitY for comments. NC decided to wait for their comments and defer the case.			

The case stands deferred to 23.02.2016.

39	Case No.: 7/5/81-ALC2/2015	Party Name: TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00107/AM16/	RLA File :07/24/040/00470/AM15/	Lic.No/Date: 0710108018 15.04.2015	Defer Date:23.02.2016
	Decision : NC observed that the case has been referred to MNRE. NC decided to wait for their comments. The case stands deferred to 23.02.2016.			

40	Case No.: 4/5/81-ALC2/2015	Party Name: TD POWER SYSTEMS LTD	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00104/AM16/	RLA File :07/24/040/00013/AM16/	Lic.No/Date: 0710108076 17.04.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(143)/2015/TSW(B)/406 dated 23.12.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

41	Case No.: 9/5/81-ALC2/2015	Party Name: BINDAL SMELTING PVT LTD	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00109/AM16/	RLA File :05/23/040/00006/AM16/	Lic.No/Date: 0510393999 27.04.2015	Defer Date:23.02.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of MSME vide U.O. No. 30(183/15-ME dated 31.12.2015 (copy enclosed). The case stands deferred to 23.02.2016.			

42	Case No.: 37/8/81-ALC2/2015	Party Name: L & T HYDROCARBON ENGINEERING LIMITED	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00181/AM16/	RLA File :03/95/040/01064/AM15/	Lic.No/Date: 0310795786 08.05.2015	Defer Date:23.02.2016
	Decision : NC observed that on their request, the company has been allowed one month time to furnish reply. The case stands deferred to 23.02.2016.			

43	Case No.: 28/8/81-ALC2/2015	Party Name: BARODA	Meet No/Date: 20/81-	Approved
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	EQUIPMENT AND VESSELS PVT LTD	ALC2/2015 12.01.2016	
HQ File :01/81/050/00172/AM16/	RLA File :34/21/040/00043/AM16/	Lic.No/Date:3410041222 12.05.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/43 dated 12.01.2016 as under : 1. Net Empty weight of export products may be specified as 280 MT. 2. Quantities of import items at Sl. No. 1 to 5, 10 & 12 to 16 may be allowed on net to net basis with accountability clause. Quantity of import item at Sl. No. 16 may accordingly be reduced as 40 Sets. 3. Import items from Sl. No 6 to 9 may be deleted as requested by the firm. 4. Word "Relevant" may be prefixed with the description of import item at Sl. No. 11 and its quantity may be allowed as 1.02 Mtr./mtr. content in export items. RA may take suitable consequential action accordingly.			

	Case No.:27/8/81-ALC2/2015	Party Name:HICAL NSE ELECTRONICS PRIVATE LIMITED	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
44	HQ File :01/81/050/00171/AM16/	RLA File :07/24/040/00057/AM16/	Lic.No/Date:0710108272 27.05.2015	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to DeitY for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 23.02.2016.				

	Case No.:1/8/81-ALC2/2015	Party Name:CEE DEE METAL ALLOYS (P) LTD,	Meet No/Date:20/81- ALC2/2015 12.01.2016	Rejected
45	HQ File :01/81/050/00145/AM16/	RLA File :07/24/040/00048/AM16/	Lic.No/Date:0710108283 28.05.2015	
Decision : NC noted that the company has not replied to MSME D/L dated 09.10.2015 and reminder dated 09.11.2015. Since no reply was received from the company despite repeated reminders, the committee decided to reject the case with direction to firm to pay customs duty & applicable interest for EODC.				
RA may take suitable consequential action accordingly.				

	Case No.:44/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
46	HQ File :01/81/050/00188/AM16/	RLA File :05/24/040/00094/AM16/	Lic.No/Date:0510394455 04.06.2015	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to C&PC for comments.				

NC decided to wait for their comments and defer the case.

The case stands deferred to 23.02.2016.

47	Case No.: 45/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00189/AM16/	RLA File :05/24/040/00097/AM16/	Lic.No/Date:0510394456 04.06.2015	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm has been referred to C&PC for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 23.02.2016.				

48	Case No.: 2/8/81-ALC2/2015	Party Name:CEE DEE METAL ALLOYS (P) LTD,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Rejected
	HQ File :01/81/050/00146/AM16/	RLA File :07/24/040/00072/AM16/	Lic.No/Date:0710108322 05.06.2015	
Decision : NC noted that the company has not replied to MSME D/L dated 09.10.2015 and reminder dated 09.11.2015. Since no reply was received from the company despite repeated reminders, the committee decided to reject the case with direction to firm to pay customs duty & applicable interest for EODC.				
RA may take suitable consequential action accordingly.				

49	Case No.: 40/8/81-ALC2/2015	Party Name:ANGLO STEEL PVT LTD,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00184/AM16/	RLA File :03/94/040/00173/AM16/	Lic.No/Date:0310796526 09.06.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(136)/15-ME dated 12.01.2016 (copy enclosed).				
RA may take suitable consequential action accordingly.				

50	Case No.: 41/8/81-ALC2/2015	Party Name:ANGLO STEEL PVT LTD,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00185/AM16/	RLA File :03/94/040/00165/AM16/	Lic.No/Date:0310796525 09.06.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(137)/15-ME dated 12.01.2016 (copy enclosed).				

RA may take suitable consequential action accordingly.

51	Case No.:42/8/81-ALC2/2015	Party Name:ANGLO STEEL PVT LTD,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00186/AM16/	RLA File :03/94/040/00182/AM16/	Lic.No/Date:0310796527 09.06.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(138)/15-ME dated 12.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.				

52	Case No.:44/5/81-ALC2/2015	Party Name:MITTAL APPLIANCES LIMITED,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00144/AM16/	RLA File :56/24/040/00050/AM15/	Lic.No/Date:5610004629 16.06.2015	
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/52 dated 12.01.2016 as under : 1. Quantities of import items at Sl. No. 1, 2 & 3 may be allowed as applied for i.e. 207.92 MT, 13.56 MT & 4.52 MT respectively as 1.13 Kgs./kg. content in the export products. RA may take suitable consequential action accordingly.				

53	Case No.:23/8/81-ALC2/2015	Party Name:FRITION METAL FIBRES (INDIA) P.LTD	Meet No/Date:20/81-ALC2/2015 12.01.2016	Rejected
	HQ File :01/81/050/00167/AM16/	RLA File :05/23/040/00025/AM16/	Lic.No/Date:0510394577 16.06.2015	
Decision : NC noted that the company has not replied to MSME D/L dated 09.10.2015 and reminder dated 09.11.2015. Since no reply was received from the company despite repeated reminders, the committee decided to reject the case with direction to firm to pay customs duty & applicable interest for EODC. RA may take suitable consequential action accordingly.				

54	Case No.:26/8/81-ALC2/2015	Party Name:ZENITH PRECISION PVT LTD .,	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00170/AM16/	RLA File :07/24/040/00080/AM16/	Lic.No/Date:0710108374 16.06.2015	Defer Date:23.02.2016

Decision : NC observed that the reply of the firm has been referred to MSME for comments. NC decided to wait for their comments and defer the case.

The case stands deferred to 23.02.2016.

Case No.:1/14/81-ALC2/2015	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:20/81- ALC2/2015 12.01.2016	Approved
HQ File :01/81/050/00266/AM16/	RLA File :04/24/040/00074/AM16/	Lic.No/Date:0410160813 16.07.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/55 dated 12.01.2016 as under :			
55	1. Word “Relevant” may be prefixed with the descriptions of import items at Sl. No. 1 to 45. 2. Quantities of import items at Sl. No. 1 to 37 may be allowed on net to net basis with accountability clause as claimed by the firm. 3. Quantities of import items at Sl. No. 38 to 45 may be allowed as 1.02 Kgs./Kg. content in export items.		
RA may take suitable consequential action accordingly.			

Case No.:3/8/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
HQ File :01/81/050/00147/AM16/	RLA File :34/24/040/00332/AM15/	Lic.No/Date:3410041389 21.07.2015	Defer Date:23.02.2016
56 Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to RA, Vadodara to forward two sets of application at the earliest.			
The case stands deferred to 23.02.2016.			

Case No.: 43/8/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status: Deferred
HQ File :01/81/050/00187/AM16/	RLA File :34/24/040/00119/AM16/	Lic.No/Date:3410041393 23.07.2015	Defer Date:23.02.2016
57	Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to RA, Vadodara to forward two sets of application at the earliest.		
The case stands deferred to 23.02.2016.			

58	Case No.: 10/14/81-ALC2/2015	Party Name:TOSHIBA	Meet No/Date:20/81-	Status:Deferred
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	TRANSMISSION & DISTRIBUTION SYSTEMS	ALC2/2015 12.01.2016	
HQ File :01/81/050/00275/AM16/	RLA File :09/24/040/00209/AM16/	Lic.No/Date:0910062433 03.08.2015	Defer Date:23.02.2016
Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(195)/2015/TSW(B)/391 dated 16.12.2015(copy enclosed). The case stands deferred to 23.02.2016.			

	Case No.:2/14/81-ALC2/2015	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00267/AM16/	RLA File :04/24/040/00115/AM16/	Lic.No/Date:0410160895 10.08.2015	
59	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/59 dated 12.01.2016 as under : 1. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 to 8. 2. Quantities of import items at Sl. No. 1 & 2 may be allowed as 1.05 Kgs./Kg. content in export items. 3. Quantities of import items at Sl. No. 3 to 8 may be allowed as 1.02 Kgs./Kg. content in export items. 4. Import items at Sl. No. 9 may be allowed on net to net with accountability clause RA may take suitable consequential action accordingly.			

	Case No.:4/17/81-ALC2/2015	Party Name:INDUSTRIAL METAL POWDERS (INDIA) PVT.LTD.	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
60	HQ File :01/81/050/00327/AM16/	RLA File :31/83/040/00081/AM16/	Lic.No/Date:3110065614 28.08.2015	Defer Date:23.02.2016
	Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments. The case stands deferred to 23.02.2016.			

	Case No.:6/14/81-ALC2/2015	Party Name:GLAZIUM FACADES PRIVATE LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
61	HQ File :01/81/050/00271/AM16/	RLA File :31/83/040/00067/AM16/	Lic.No/Date:3110065618 03.09.2015	Defer Date:23.02.2016
	Decision : NC observed that the case has been referred to MSME. NC decided to wait for			

their comments.

The case stands deferred to 23.02.2016.

62	Case No.:18/17/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00341/AM16/	RLA File :05/23/040/00229/AM16/	Lic.No/Date:0510395537 04.09.2015	Defer Date:23.02.2016
Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to CLA, Delhi to forward two sets of application at the earliest.				
The case stands deferred to 23.02.2016.				

63	Case No.:7/17/81-ALC2/2015	Party Name:PESHA ENGINEERING & WIRE COMPANY	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00330/AM16/	RLA File :52/24/040/00043/AM16/	Lic.No/Date:5210041627 07.09.2015	Defer Date:23.02.2016
Decision : NC observed that the reply of the firm is being referred to DIPP for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 23.02.2016.				

64	Case No.:6/17/81-ALC2/2015	Party Name:ZTT INDIA PRIVATE LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00329/AM16/	RLA File :04/24/040/00134/AM16/	Lic.No/Date:0410161005 10.09.2015	Defer Date:23.02.2016
Decision : NC observed that the case was referred to DIPP. The representative of DIPP stated that the case does not pertain to them. NC decided to refer the case to DeitY.				
The case stands deferred to 23.02.2016.				

65	Case No.:13/17/81-ALC2/2015	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00336/AM16/	RLA File :05/23/040/00233/AM16/	Lic.No/Date:0510395590 11.09.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/65 dated 12.01.2016 as under :				
1. Net weight of export products may be specified as under:				

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	1476.5	10	1646.7	19	62.3	28	1110.6
2	1476.5	11	2013	20	88.9	29	1297.1
3	1701.1	12	3238.1	21	83.6	30	2516.2
4	3861.1	13	5797.8	22	100.5	31	3474.3
5	950.8	14	119.4	23	121.4	32	532.2
6	1410.1	15	139.8	24	146.5	33	623.2
7	4453.1	16	172.7	25	175.8	34	601.8
8	17204.9	17	195.8	26	215.2	35	2092.9
9	8569.8	18	231.6	27	421.8	36	9745.8

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade) may be allowed as under:
 - a) For Export products mentioned at Sl. No. 1 to 4, 15 to 18, 21 to 24, 28, as per Engineering Table 4.
 - b) For Export product mentioned at Sl. No. 5, as 1.01 Kgs./kg content in the Export product.
 - c) For Export products mentioned at Sl. No. 6, 7, 10 to 12, 25 to 27, 29,32 to 35 as per Engineering Table 5.
 - d) For Export products mentioned at Sl. No. 8, 9, 13 as 5013.7 Kgs./Km, 3479.2 Kgs./Km, 3493.3 Kgs./Km respectively , taking clue from Engineering Table 5.
 - e) For Export products mentioned at Sl. No. 14, 19, 20 as 18.2 Kgs./Km, 18.2 Kgs./Km, 27.3 Kgs./Km respectively , taking clue from Engineering Table 5.
 - f) For Export products mentioned at Sl. No. 30, 31, 36 as 1294.4 Kgs./Km, 1756.7 Kgs./Km, 4448.2 Kgs./Km respectively, taking clue from Engineering Table 5.
3. Quantities of import item at Sl. No 2 viz. Relevant XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 13 & 27 to 36.
4. Quantities of import item at Sl. No. 3 i.e. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 6 to 36.
5. Quantity of import item at Sl. No. 4 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 8 , 10 to 13 & 27 to 36 as claimed by the firm.
6. Quantities of import item at Sl. No 5 viz. Glass Mica Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 1 to 5.
7. Quantity of import item at Sl. No. 6 i.e. Semi Conducting Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Sq.Meters/ Sq. Meters content in the Export products at Sl. No. 8 & 9.
8. Quantity of import item at Sl. No. 7 i.e. Wooden Drum may be allowed as per

packing policy.

RA may take suitable consequential action accordingly.

Case No.:5/17/81-ALC2/2015	Party Name:MANDEEP CABLE PVT.LTD.	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
HQ File :01/81/050/00328/AM16/	RLA File :05/24/040/00270/AM16/	Lic.No/Date:0510395660 17.09.2015	

Decision : NC decided to ratify the norms of above AA on repeat basis as per their Advance Authorization No. 0510391808 dated 29.10.2014 ratified in NC meeting No. 03/81 dated 19.05.2015, as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/66 dated 12.01.2016 as under :

(i) “30 V, HDPE Insulated, MPPO Jacketted” may suffixed with description of export item.

(ii) Net Weight of export items may be specified as 19869 Kgs.

(iii) Quantity of import item at Sl. No. 1 may be allowed as 3026 Kgs. as 1.01 kgs./Kg. content in the export item.

(iv) Quantity of import item at Sl. No. 2 may be allowed as s 1.02 Kgs./kg. content in the export item as claimed by the firm.

(v) Quantity of import item at Sl. No. 3 may be allowed as 3100 Kgs. as 1.05 kgs./Kg. content in the export item.

(vi) Quantity of import item at Sl. No. 4 may be allowed as applied for i.e. 330 Kgs. on net to net basis.

RA may take suitable consequential action accordingly.

67	Case No.:14/17/81-ALC2/2015	Party Name: COSMO FERRITES LTD.,	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Status: Deferred
	HQ File :01/81/050/00337/AM16/	RLA File :22/24/040/00039/AM16/	Lic.No/Date: 2210015312 17.09.2015	Defer Date: 23.02.2016
	Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.			
	The case stands deferred to 23.02.2016.			

Case No.:3/17/81-ALC2/2015	Party Name:KOTSONS P.LTD	Meet No/Date:20/81-ALC2/2015 12.01.2016	Approved
HQ File :01/81/050/00326/AM16/	RLA File :06/24/040/00024/AM16/	Lic.No/Date:0610038228 22.09.2015	
68			

Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(214)/2015/TSW(B)/398 dated 18.12.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

69	Case No.: 10/17/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:20/81- ALC2/2015 12.01.2016	Approved
	HQ File :01/81/050/00333/AM16/	RLA File :09/24/040/00381/AM16/	Lic.No/Date:0910062658 24.09.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(212)/2015/TSW(B)/394 dated 18.12.2015 (copy enclosed).				
RA may take suitable consequential action accordingly.				

70	Case No.: 15/17/81-ALC2/2015	Party Name:THERMO CABLES LIMITED	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00338/AM16/	RLA File :09/24/040/00252/AM16/	Lic.No/Date:0910062668 28.09.2015	Defer Date:23.02.2016
Decision : NC noted that DIPP Deficiency letter was issued to the firm on 10.12.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.				
The case stands deferred to 23.02.2016.				

71	Case No.: 16/17/81-ALC2/2015	Party Name:ITP ELECTRONICS PRIVATE LTD	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00339/AM16/	RLA File :05/23/040/00280/AM16/	Lic.No/Date:0510395759 29.09.2015	Defer Date:23.02.2016
Decision : NC noted that DIPP Deficiency letter was issued to the firm on 10.12.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.				
The case stands deferred to 23.02.2016.				

72	Case No.: 8/17/81-ALC2/2015	Party Name:HORIZON EXPORTS	Meet No/Date:20/81- ALC2/2015 12.01.2016	Status:Deferred
	HQ File :01/81/050/00331/AM16/	RLA File :06/24/040/00018/AM16/	Lic.No/Date:0610038233 08.10.2015	Defer Date:23.02.2016
Decision : NC noted that DIPP Deficiency letter was issued to the firm on 10.12.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.				

The case stands deferred to 23.02.2016.

Case No.: 1/17/81-ALC2/2015	Party Name: JST STESALIT TRANSFORMERS PVT.LTD.,	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Status: Deferred
HQ File :01/81/050/00324/AM16/	RLA File :22/24/040/00052/AM16/	Lic.No/Date:2210015342 02.11.2015	Defer Date:23.02.2016
73 Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to RA, Chandigarh to forward two sets of application at the earliest.			
The case stands deferred to 23.02.2016.			

Case No.: 1/20/81-ALC2/2015	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Status: Deferred
HQ File :01/81/050/00403/AM16/	RLA File :06/24/040/00031/AM16/	Lic.No/Date:0610038249 09.11.2015	Defer Date:23.02.2016
74 Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to RA, Kanpur to forward two sets of application at the earliest.			
The case stands deferred to 23.02.2016.			

Case No.: 2/17/81-ALC2/2015	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 20/81-ALC2/2015 12.01.2016	Status: Deferred
HQ File :01/81/050/00325/AM16/	RLA File :34/24/040/00211/AM16/	Lic.No/Date:3410041678 10.11.2015	Defer Date:23.02.2016
75 Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to RA, Vadodara to forward two sets of application at the earliest.			
The case stands deferred to 23.02.2016.			

Offline Agenda Meeting No. 20/81 dated 12.01.2016

Sl. No. 466

Case No. AR	M/s Savera Auto Comps (P) Ltd.
Meeting No. 20/81	F. No. 01/80/050/00042/AM12/DES-II
Dated:- 12.01.2016	RA file no. 03/95/040/00946/AM11
Subject:	Fixation of ad-hoc norms in respect of Advance License No. 0310622965 dated 23.03.2011.

Decision : NC noted that C&PC Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company.

The case stands deferred to 23.02.2016.

Sl. No. 467

Case No. AR	M/s. Carclo Technical Plastics (P) Ltd.
Meeting No. 20/81	F.No.01/81/162/0043/AM'14/DES-II
Dated:- 12.01.2016	RA File No.1/02/2010:EOU:CSEZ/
Subject:	Request of M/s. Carclo Technical Plastics (P) Ltd. Bangalore (100%EOU) forwarded by Development Commissioner SCEZ Bangalore for fixation of scrap/wastage norms.

Decision : NC observed that the reply of the firm has been referred to C&PC for comments. NC decided to wait for their comments and defer the case.

The case stands deferred to 23.02.2016.

Sl. No. 468

Case No. AR	M/s. McCom Industries (India) Private Limited
Meeting No. 20/81	File No. 01/81/50/00447/AM14/DES.II
Dated:- 12.01.2016	RA File No. 03/95/040/00616/AM14
Subject:	Request for ratification of norms in respect of Advance Authorization No. 0310756576 dated 01.11.2013.

Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 23.02.2016.

Sl. No. 469

Case No. AR	M/s. Larsen & Toubro Limited
Meeting No. 20/81	File No. 01/81/50/0009/AM12/DES.II
Dated:- 12.01.2016	RA File No. 03/95/040/00721/AM11
Subject:	Request for modification of fixed norms in respect of Advance Authorization No. 0310613547 dated 01.02.2011.

Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments.

The case stands deferred to 23.02.2016.

Sl. No. 470

Case No. AR	M/s. Larsen & Toubro Limited
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Meeting No. 20/81	File No. 01/81/50/215/AM10/DES.II
Dated:- 12.01.2016	RA File No. 03/95/040/00944/AM09
Subject:	Request for modification of fixed norms in respect of Advance Authorization No. 0310516404 dated 21.04.2009.
Decision : NC decided to modify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/470-A/R dated 12.01.2016 as under :	
1. Net weight of export items at Sl. No. 1 & 2 may be modified as 3806 Kgs. & 12090 Kgs. respectively 2. Import item at Sl. No 2 may be deleted. 3. Quantity of import item at Sl. No. 3 may be allowed as 177217 Nos. (612.5 Kgs.) on net to net basis with accountability clause.	
RA may take suitable consequential action accordingly.	

Sl. No. 471

Case No. AR	M/s. Narayan Powertech Pvt. Limited
Meeting No. 20/81	File No. 01/81/050/971/AM07/DES.II
Dated:- 12.01.2016	RA File No. 34/24/040/00179/AM07
Subject:	Modification of fixed norms in respect of Advance Authorization No. 3410017503 dated 28.11.2006
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for their comments and defer the case.	
The case stands deferred to 23.02.2016.	

Sl. No. 472

Case No. AR	M/s. Leitwind Shriram Manufacturing Limited
Meeting No. 20/81	File No. 01/81/50/227/AM14/DES.II
Dated:- 12.01.2016	RA File No. 04/24/040/00069/AM14
Subject:	Ratification of norms in respect of Advance Authorization No. 0410147963 dated 15.07.2013
Decision : NC noted that DHI Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company.	
The case stands deferred to 23.02.2016.	

Sl. No. 473

Case No. AR	M/s. Sterlite Technologies Limited
Meeting No. 20/81	File No. 01/81/50/215/AM13/DES.II
Dated:- 12.01.2016	RA File No. 03/95/040/00243/AM13

Subject:	Modification of fixed norms in respect of Advance Authorization No. 0310701351 dated 9.7.2012.
Decision : NC decided to modify the norms of above AA as per the verbal comments of the representative of DIPP present in the meeting as under:- The applicants vide letters dated 20.11.2015 have stated that they had completed the export obligation before 26.03.2013 i.e. the date on which norms were ratified (M.No.26/81 dated 26.03.2013) and communicated to them and hence shipping bills generated show description as per advance authorization issued to them. The company have also stated that it is not possible to amend the description in S/Bills now. They have requested for waiver of the condition to suffix words in description of goods against export products as mentioned in the norms fixed. NC deliberated the issue and decided to waive the condition to allow it to be written in short as per description in condition sheet of the Authorisation (for redemption purpose only) in view of the fact that the goods have been exported prior to fixation of norms and that the import content is indicated in S/Bills. RA may take suitable consequential action accordingly.	

Sl. No. 474

Case No. AR	M/s. Alstom Projects India Limited
Meeting No. 20/81	File No. 01/81/050/0006/AM13/DES.II
Dated:- 12.01.2016	RA File No. 34/24/040/00264/AM12
Subject:	Fixation of norms fixed in respect of Advance Authorization No. 3410033396 dated 05.03.2012.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 23.02.2016.	

Sl. No. 475

Case No. AR	M/s. Alstom Projects India Limited
Meeting No. 20/81	File No. 01/81/050/00460/AM12/DES.II
Dated:- 12.01.2016	RA File No. 03/94/040/00910/AM12
Subject:	Modification of norms fixed in respect of Advance Authorization No. 0310677472 dated 18.01.2012.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 23.02.2016.	

Sl. No. 476

Case No. AR	M/s. Alstom Projects India Limited
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Meeting No. 20/81	File No. 01/81/050/00195/AM13/DES.II
Dated:- 12.01.2016	RA File No. 34/24/040/00053/AM13
Subject:	Modification of norms fixed in respect of Advance Authorization No. 3410034345 dated 13.06.2012.
Decision : NC noted that DHI Deficiency letter was issued to the company on 13.11.2015 followed by reminder on 09.12.2015. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 23.02.2016.	

Sl. No. 477

Case No. AR	M/s. Electro Copper & Alloys Mfg. Co.
Meeting No. 20/81	File No. 01/81/50/288/AM12
Dated:- 12.01.2016	RA File No.02/24/040/00081/AM12
Subject:	Ratification of norms in respect of Advance Authorization No. 0210163840 dated 12.08.2011
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/477-A/R dated 12.01.2016 as under :	
1. Net content of "Electrolytic Copper" in export items at Sl. No. 1 to 4 may be specified as 47.493 MT . 2. Quantity of import item may be allowed as under: (i) As 1.02 Kgs./Kg. content in export item at Sl. No.1 taking clue from SION C-1189. (ii) As 1.02 Kgs./Kg. content in export item at Sl. No. 2. (iii) As 1.05 Kgs./Kg. content in export items at Sl. No.3 & 4 taking clue from SION C-1890.	
RA may take suitable consequential action accordingly.	

Sl. No. 478

Case No. AR	M/s. Gamesa Wind Turbines Pvt. Ltd.
Meeting No. 20/81	File No. 01/81/050/488/AM12
Dated:- 12.01.2016	RA File No.04/24/040/00207/AM12
Subject:	Re-fixation of ratified of norms in respect of Advance Authorization No. 0410129115 dated 11.10.2011
Decision : The Company vide email dated 11.01.2016 has informed that the subject AA has been ratified by NC in M.No.25/81 dated 25.02.2014. Based on the above information, NC decided to close the case.	

Sl. No. 479

Case No. AR	M/s. Toshiba JSW Power Systems Private Limited
Meeting No. 20/81	File No. 01/81/050/060/AM14
Dated:- 12.01.2016	RA File No.04/24/040/00014/AM14

Subject:	Modification/Amendment of ratified norms in respect of Advance Authorization No. 0410145237 dated 17.04.2013.
Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(35)/2013/TSW(B)/390 dated 16.12.2015 (copy enclosed).	
The case stands deferred to 23.02.2016.	

Sl. No. 480

Case No. AR	M/s. Apar Industries Limited
Meeting No. 20/81	File No. 01/81/050/0465/AM14
Dated:- 12.01.2016	RA File No.34/24/040/00217/AM14
Subject:	Modification/Amendment of ratified norms in respect of Advance Authorization No. 3410038798 dated 23.12.2013.
Decision : NC noted that DIPP Deficiency letter was issued to the firm on 10.12.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.	
The case stands deferred to 23.02.2016.	

Sl. No. 481

Case No. AR	M/s. Polycab Wires Private Limited
Meeting No. 20/81	File No. 01/81/162/123/AM16/
Dated:- 12.01.2016	RA File No.03/95/039/0005/AM11
Subject:	Fixation of norms in respect of Advance Authorization No. 0310599686 dated 01.11.2010.
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/ 481-A/R dated 12.01.2016 as under :	
1. Description, sizes, quantities and net weight of export products under the Annual Advance Authorization may be specified as per enclosed Annexure. 2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/cathode may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 5 & 7 to 17. Total quantity of this item may, however, be restricted to 159.648 MT. 3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot/Rod may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 6. Total quantity of this item may, however, be restricted to 12.047 MT. 4. Quantity of import item at Sl.No.3 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 8, 10 to 14, 16 & 17. Total quantity of this item may, however, be restricted to 34.752 MT. 5. Quantity of import item at Sl.No.4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 5 & 6. Total quantity of this item may, however, be restricted to 6.06 MT. 6. Quantity of import item at Sl.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 5 & 6. Total quantity of this item may, however,	

be restricted to 10.008 MT.

7. Quantity of import item at Sl.No.6 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 3 to 8, 11, 12, 14, 16 & 17. Total quantity of this item may, however, be restricted to 95.745 MT.
8. Quantity of import item at Sl.No. 7 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 7 & 8
9. Quantity of import item at Sl. No.8 i.e. Galvanised Steel Wire/Steel Armouring wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 3,5, 7, 10, 11, 13, 14, 16 & 17. Total quantity of this item may, however, be restricted to 135.134 MT.
10. Quantity of import item at Sl.No. 9 i.e. Lead Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 13, 14 & 16. Total quantity of this item may, however, be restricted to 3.204 MT.
11. Quantity of import item at Sl .No.10 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 2,10, 13, 15, 16 & 17. Total quantity of this item may, however, be restricted to 4.091 MT.
12. Quantity of import item at Sl.No. 11 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2,10, 13, 15, 16 & 17. Total quantity of this item may, however, be restricted to 2.228 MT.

RA may take suitable consequential action accordingly.

Sl. No. 482

Case No. AR	M/s. Minox Metal Private Limited
Meeting No. 20/81	File No. 01/81/50/00011/AM11
Dated:- 12.01.2016	RA File No. 07/24/040/00008/AM11
Subject:	Modification/Amendment of ratified norms in respect of Advance Authorization No. 0710070925 dated 13.04.2010.
Decision : NC decided to send a letter to firm to submit the following information as per written comments of MoS vide U.O. No. 2(22)/2015-TD dated 16.11.2015(copy enclosed).	
The case stands deferred to 23.02.2016.	

Sl. No. 483

Case No. AR	M/s. Minox Metal Private Limited
Meeting No. 20/81	File No. 01/81/50/00432/AM10
Dated:- 12.01.2016	RA File No. 07/24/040/00391/AM10
Subject:	Modification/Amendment of ratified norms in respect of Advance Authorization No. 0710069470 dated 19.01.2010.
Decision : NC decided to send a letter to firm to submit the following information as per written comments of MoS vide U.O. No. 2(22)/2015-TD dated 16.11.2015(copy enclosed).	
The case stands deferred to 23.02.2016.	

Sl. No. 484

Case No. AR	M/s. Finolex Cables Limited
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Meeting No. 20/81	File No. 01/81/162/00515/AM13/
Dated:- 12.01.2016	RA File No. 31/80/040/00104/AM02
Subject:	Modification/Amendment of ratified norms in respect of Advance Authorization No. 3110004038 dated 11.06.2001.
Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 485

Case No. AR	M/s. Asiatic Electrical & Switchgear Private Limited
Meeting No. 20/81	File No. 01/81/50/271/AM10/
Dated:- 12.01.2016	RA File No. 05/23/040/00058/AM10
Subject:	Modification/Amendment of ratified norms in respect of Advance Authorization No. 0510251101 dated 16.10.2009.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 486

Case No. AR	M/s. Gravita India Limited
Meeting No. 20/81	File No. 01/81/050/00313/AM15/
Dated:- 12.01.2016	RA File No. 13/24/040/00014/AM15/
Subject:	Fixation of norms in respect of Advance Authorization No. 1310047400 dated 17.06.2014.
Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 487

Case No. AR	M/s. NSIL Exports Limited
Meeting No. 20/81	File No. 01/81/050/00310/AM15/
Dated:- 12.01.2016	RA File No. 11/24/040/00002/AM15/
Subject:	Fixation of norms in respect of Advance Authorization No. 1110028050 dated 15.07.2014.
Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(9)/2014-TW-Vol.I dated 06.01.2014 (copy enclosed).	
RA may take suitable consequential action accordingly.	

Sl. No. 488

Case No. AR	M/s. Manaksia Limited (Formerly Hindusthan Seals Limited)
Meeting No. 20/81	File No. 01/81/050/00418/AM15/

Dated:- 12.01.2016	RA File No. 02/24/040/00123/AM15/
Subject:	Fixation of norms in respect of Advance Authorization No. 0210204981 dated 15.09.2014.
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/488-A/R dated 12.01.2016 as under : 1. Export item to contain 665.21 MT of Aluminium coils/Sheets. 2. Words "of relevant thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 522.5 MT, being less than the net content of item in the export product.	
RA may take suitable consequential action accordingly.	

Sl. No. 489

Case No. AR	M/s. Sumi Motherson Innovative Engineering Limited
Meeting No. 20/81	File No. 01/81/050/00376/AM11/
Dated:- 12.01.2016	RA File No. 05/24/040/00460/AM10/
Subject:	Fixation of norms in respect of Advance Authorization No. 0510258719 dated 17.02.2010.
Decision : NC observed that the case has been referred to C&PC. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 490

Case No. AR	M/s. MPP Technologies Private Limited
Meeting No. 20/81	File No. 01/81/050/00464/AM11/
Dated:- 12.01.2016	RA File No. 07/24/040/00268/AM11/
Subject:	Modification/amendment of ratified norms in respect of Advance Authorization No. 0710074776 dated 12.10.2010.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 491

Case No. AR	M/s. Mayfair International
Meeting No. 20/81	File No. 01/81/050/00558/AM15/
Dated:- 12.01.2016	RA File No. 03/95/040/00780/AM15/
Subject:	Modification/amendment of ratified norms in respect of Advance Authorization No. 0310792255 dated 22.12.2014.
Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/491-A/R dated 12.01.2016:-	

1. Details of item "R-Tray" proposed to be included in the export products with drawing(s) thereof.
2. Justification for 7.5 % wastage (especially keeping in view that earlier 1 % wastage was claimed for manufacture of Plates and covers from Stainless Steel Circles) for the manufacture of R-Trays and Plates with wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred to 23.02.2016.

Sl. No. 492

Case No. AR	M/s. Kiran Udyog
Meeting No. 20/81	File No. 01/81/050/00451/AM14/
Dated:- 12.01.2016	RA File No. 09/24/040/00321/AM14/
Subject:	Fixation of norms in respect of Advance Authorization No. 0910057813 dated 04.10.2013.

Decision : NC observed that the case has been referred to DIPP(Chem.). NC decided to wait for their comments.

The case stands deferred to 23.02.2016.

Sl. No. 493

Case No. AR	M/s. Phoenix Foils Private Limited
Meeting No. 20/81	File No. 01/81/050/00559/AM15/
Dated:- 12.01.2016	RA File No. 03/95/040/00554/AM15/
Subject:	Modification/amendment of ratified norms in respect of Advance Authorization No. 0310792002 dated 15.12.2014.

Decision : NC decided to **modify** the norms of above AA as per written comments of MoS vide U.O. No. 2(8)/2014-TW-Vol.II dated 11.01.2016 (copy enclosed).

RA may take suitable consequential action accordingly.

Sl. No. 494

Case No. AR	M/s. Shree-Ji Powerlines
Meeting No. 20/81	File No. 01/81/050/00429/AM14/
Dated:- 12.01.2016	RA File No. 03/95/040/00420/AM14/
Subject:	Fixation of norms in respect of Advance Authorization No. 0310746451 dated 22.08.2013.

Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(12)/2014/TSW(B)/395 dated 22.12.2015 (copy enclosed).

The case stands deferred to 23.02.2016.

Sl. No. 495

Case No. AR	M/s. Bharat Heavy Electricals Limited
Meeting No. 20/81	File No. 01/81/050/00640/AM15/
Dated:- 12.01.2016	RA File No. 07/24/040/00268/AM15/
Subject:	Fixation of norms in respect of Advance Authorization No. 0710107135 dated 05.12.2014.
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/495-A/R dated 12.01.2016 as under : 1. Net weight of export item may be specified as 2180 MT. 2. Import item at Sl. No. 1 may be allowed on net to net with accountability clause. 3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 160 MT, being less than the net content of this item in the export product. RA may take suitable consequential action accordingly.	

Sl. No. 496

Case No. AR	M/s. Ratnesh Metal Private Limited
Meeting No. 20/81	F.No. 01/81/050/00374/AM11/
Dated:- 12.01.2016	RA File No. 08/24/040/00256/AM10/
Subject:	Modification/amendment of ratified norms in respect of advance authorization no. 0810085115 dated 21.12.2009.
Decision : NC observed that the case has been referred to MoS. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 497

Sl. No. 497

Case No. AR	M/s. Raychem RPG (P) Limited
Meeting No. 20/81	F.No. 01/81/162/456/AM13 /DES-II
Dated:- 12.01.2016	RA File No. 03/95/039/00009/AM11
Subject	Amendment/Modification of norms in respect of Advance Authorization No. 0310622958 dated 23.03.2011.

Decision : NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/2/2016-TSW/497-A/R dated 12.01.2016 as under :

1. Description and weight of export item may be specified as under:

Description of export product	Qty	Weight (per unit) (In Kgs)
Surge Arrester Indoor	1 No.	665 Gms.

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2. List of import items may be specified as per enclosed annexure.

3. Quantities of import items may be allowed as under:

(i) Import items at Sl. No. 1, 3 to 6, 11 to 17, 19, 20 & 22 to 24 of the list may be allowed on net to net basis with accountability clause.

(ii) Import items at Sl. No. 2, 7 to 10 & 21 put together may be allowed upto 2 % of FOB value of exports.

(iii) Import item at Sl. No. 18 may be allowed as 1.20 Kgs./Kg. content in export item.

RA may take suitable consequential action accordingly.

Sl. No. 498

Case No. AR	M/s. Friction Metal Fibres (India) Private Limited
Meeting No. 20/81	HQ File No.: 01/81/050/00337/AM15/
Dated:- 12.01.2016	RA File No.: 05/23/040/00140/AM15/
Subject:	Fixation of norms in respect of Advance Authorization No. 0510389786 dated 18.07.2014.
Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 499

Case No. AR	M/s. Friction Metal Fibres (India) Private Limited
Meeting No. 20/81	HQ File No.: 01/81/050/00424/AM15/
Dated:- 12.01.2016	RLA File No.: 05/23/040/00273/AM15/
Subject:	Fixation of norms in respect of Advance Authorization No. 0510391350 dated 25.09.2014.
Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Sl. No. 500

Case No. AR	M/s. Jalan Wires Private Limited
Meeting No. 20/81	HQ File No.: 01/81/050/00537/AM15/
Dated:- 12.01.2016	RA File No.: 03/94/040/00731/AM15/
Subject:	Modification/amendment of norms fixed in respect of Advance Authorization No. 0310791013 dated 13.11.2014.

Decision : NC decided to **convey** to the Company the written comments of DIPP vide U.O. No. 12/2/2016-TSW/ dated 12.01.2016 as under :

Status quo may be maintained and firm may be informed as under:

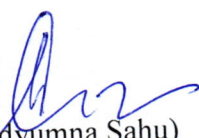
1. As intimated by the firm vide their letter dated 04.03.2015, export item namely, Enameled Aluminium Wire, contains 93 % Aluminum by weight i.e. 39060 Kgs. and balance 7 % is the weight of Enameling/varnishing materials
1. Quantity of import item at Sl. No. 1 (Aluminium Rod 9.5 mm) has been allowed as 39451 Kgs. as 1.01 Kgs./Kg. of Aluminium content in the export product taking clue from SION C-1.

RA may take suitable consequential action accordingly.

Sl. No. 501

Case No. AR	M/s. Gamesa Wind Turbines Private Limited
Meeting No. 20/81	HQ File No.: 01/81/050/00278/AM15/
Dated:- 12.01.2016	RA File No.: 04/24/040/00004/AM15/
Subject:	Fixation of norms in respect of Advance Authorization No. 0410157311 dated 22.04.2014.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments.	
The case stands deferred to 23.02.2016.	

Date:27.01.2016
Place:New Delhi


(Pradyumna Sahu)
Foreign Trade Development Officer

प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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TEL. 213-825-1234

6
12.01.16

Government of India
Office of the Development Commissioner
Ministry of Micro Small & Medium Enterprises
Mechanical Division

30(196)/15-ME

Subject: AA No 1310045824 dated 17.01.14 of M/s Gravita India Ltd.

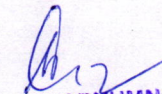
Norms may be fixed as follows:-

- Percentage of Lead content in the item of import may be mentioned as 50-55%.
- Import may be allowed, as applied, inclusive of 5% wastage.

This issues with the approval of Director (ME).


(KSSodhi)
AD(ME)
29/12

20/81
Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi
O/o The DC (MSME) UO note no 30(196)/15-ME dated 29.12.15


प्रद्युम्न साह / PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग / Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Office of the
Secretary of the
Department of the
Interior

Washington, D.C.
February 1, 1900

Dear Sir:

I have the honor to acknowledge the receipt of your letter of the 28th inst.

16
12.01.16

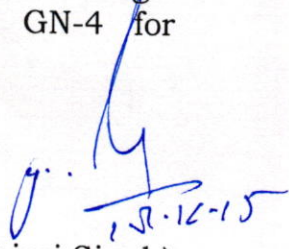
Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s EFD Induction Pvt. Ltd. for ratification of norm of
AA No. 0710104269 Dated 21.05.2014.

Reference: DGFT UO No. 01/81/50/343/AM16/DES-II/264 Dated 24.11.2015.

Reference above application it is observed that the firm has proposed to import various items required for the manufacture of HHT 125 hand held Transformer and claimed all imported items as components with nil wastage. The proposal is therefore recommended as per condition of GN-4 for engineering products.

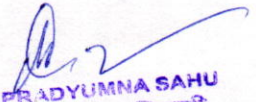
This issue with the approval of IA (KKT).


(Gajraj Singh)
Sr. Development Officer

20/12/15
FTDO, DES-II, DGFT.

DHI UO No. 3(207)/2015/TSW(B)/ dated 18.12.2015.

396


प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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10/11/15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
New Delhi

Subject: Application for grant of patent for an invention of new
AA No. 01/0104303 Dated 21.02.2014

Reference: GOPT NO. 01/0104303 DATED 21.02.2014

Enclosed are the application for grant of patent for an invention of new
invention of new process for the manufacture of HT 125 hand held
generator and charger as described in the application with all
the details of the invention as per contents of G.O. for
engineering practice.

This is in accordance with the application (KKT).

(Gajraj Singh)
Sr. Development Officer

10/11/15

10/11/15

10/11/15

17
12-01-16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s EFD Induction Pvt. Ltd. for ratification of norm of
AA No. 0710104271 Dated 21.05.2014.

Reference: DGFT UO No. 01/81/50/344/AM16/DES-II/263 Dated 24.11.2015.

Reference above application it is observed that the firm has proposed to import various items required for the manufacture of HHT 240 hand held Transformer and claimed all imported items as components with nil wastage. The proposal is therefore recommended as per condition of GN-4 for engineering products.

This issue with the approval of IA (KKT).

g...
18.12.15

(Gajraj Singh)

Sr. Development Officer

20/51
FTDO, DES-II, DGFT.

DHI UO No. 3(208)/2015/TSW(B)/ dated 18.12.2015.

(398)

प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

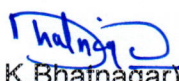
18
12.01.2015

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization (AA) No 5610004271 dated 29.05.2014 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to the UO Note No 01/81/50/249/AM-15-DES-II/74 dated **18.02.2015** whereby the request of M/s National Steel & Agro Industries Limited; Indore was forwarded to Ministry of Steel for ratification of the above-mentioned Advance Authorization.

The applicant has informed DGFT with a copy to this Ministry vide their letter No NSAIL/Jt DGFT/2015/20 dated 9th December 2015 that they have exported 5056.01 MT against the aforesaid AA. The quantity of items of import, required for per tonne of export, has been calculated as per the revised norm published by DGFT vide PN No 33(RE:2012)/2009-2014 dated 30.11.2012 and is enclosed herewith for consideration of Norms Committee.


(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

Encl: as above

✓ Shri P.Sahu, FTDO, DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No. 2(9)/2014-TW- Vol-I dated 31.12.2015


प्रद्युम्न साह / PRADYUMNA SAHU
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m2)	Quantity of Input per ton of export product												
						Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (MT)	Zinc in ingot form (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Pickling Oil (Kg)	Steel Strapping (Kg)	VCI Rusto - Paper (Sq Metre)	Guard Film (Kg)	Applicator Rolls (Kg)	Primer (litre)	Backer (litre)	Top Coat (litre)	
1	5610004271 dated 29.05.2014	Cold Rolled Galvanised Colour Coated Alloy Steel Sheets/Hoops & Strips/Wide Coils (Plain/Corrugated) having coating thickness of Primer 4-10 Micron, Backer 4-14 Micron and Top Coat 12-28 Micron	5056.01															
			174.18	0.250	100	1.02	60.83	1.25	0.35	0.45	2.00	5.00	23.15	0.13	13.22	15.94	28.33	
			50.18	0.280	80	1.04	43.01	1.25	0.35	0.45	2.00	5.00	20.47	0.13	11.69	14.09	25.05	
			743.66	0.280	100	1.03	53.81	1.25	0.35	0.45	2.00	5.00	20.47	0.13	11.69	14.09	25.05	
			357.81	0.300	100	1.03	53.81	1.25	0.35	0.45	2.00	5.00	20.47	0.13	11.69	14.09	25.05	
			431.88	0.350	100	1.05	43.74	1.25	0.35	0.45	2.00	5.00	16.63	0.13	9.49	11.44	20.35	
			101.08	0.350	120	1.04	52.53	1.25	0.35	0.45	2.00	5.00	16.63	0.13	9.49	11.44	20.35	
			51.96	0.370	140	1.04	56.07	1.25	0.35	0.45	2.00	5.00	15.20	0.13	8.68	10.46	18.60	
			152.01	0.380	120	1.04	48.03	1.25	0.35	0.45	2.00	5.00	15.20	0.13	8.68	10.46	18.60	
			201.46	0.400	100	1.06	36.84	1.25	0.35	0.45	2.00	5.00	14.00	0.13	7.99	9.63	17.13	
			51.15	0.400	120	1.05	44.23	1.25	0.35	0.45	2.00	5.00	14.00	0.13	7.99	9.63	17.13	
			105.83	0.420	140	1.04	51.65	1.25	0.35	0.45	2.00	5.00	14.00	0.13	7.99	9.63	17.13	
			101.83	0.430	120	1.06	44.23	1.25	0.35	0.45	2.00	5.00	12.97	0.13	7.41	8.93	15.87	
			364.68	0.450	100	1.06	34.14	1.25	0.35	0.45	2.00	5.00	12.97	0.13	7.41	8.93	15.87	
			25.66	0.470	140	1.05	44.59	1.25	0.35	0.45	2.00	5.00	12.09	0.13	6.90	8.32	14.79	
			49.48	0.470	180	1.04	57.41	1.25	0.35	0.45	2.00	5.00	12.09	0.13	6.90	8.32	14.79	
			359.93	0.480	180	1.04	57.41	1.25	0.35	0.45	2.00	5.00	12.09	0.13	6.90	8.32	14.79	
			600.94	0.500	100	1.07	29.79	1.25	0.35	0.45	2.00	5.00	11.31	0.13	6.46	7.79	13.84	
			789.66	0.500	200	1.04	59.74	1.25	0.35	0.45	2.00	5.00	11.31	0.13	6.46	7.79	13.84	
			243.64	0.550	100	1.08	26.42	1.25	0.35	0.45	2.00	5.00	10.03	0.13	5.73	6.90	12.27	
98.98	0.600	200	1.05	50.13	1.25	0.35	0.45	2.00	5.00	9.49	0.13	5.42	6.53	11.62				

प्रद्युम्न साहू / PRADYUMNA SAHU
 विदेशी व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेशी व्यापार, वस्त्र, पर्यावरण
 Directorate General of Foreign Trade
 भारतीय विमान, Dept. of Civil
 उड्डयन शाखा, New Delhi

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Alstom India Ltd. for ratification of norm of AA No. 0310786931 Dated 16.07.2014.

Reference: DGFT ID Note No. 01/81/50/387/AM15/DES-II/259 Dated 20.11.2015.

Reference above application and subsequent reply dated 16.11.2015 forwarded to this office under above reference, has been examined and based on information made available therein the proposal is recommended as under:

Export Product: Stator Winding for 250 MW Generator – 1 Set
(Net wt./Set 7340 Kg.)

Import Item: Copper Flats of relevant Grade & Size – 1.01 kg/kg content in the export product.

This issue with the approval of JS (RKS).

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(143)/2014/TSW(B)/ dated 01.01.2016.

प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
संजय भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

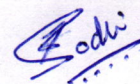
30(16)/15-ME

Subject: AA no 0510392310 dated 08.12.14 in respect of M/s Bindal Smelting Pvt. Ltd.

Norms may be ratified as under:-

- Import of Sno 1 of items of import may be allowed for 63.6 MT inclusive of 6% wastage.
- Import of Sno 2 of items of import may be allowed for 63.6 MT inclusive of 6% wastage.

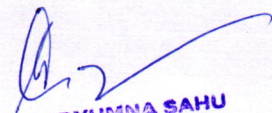
This issues with the approval of Director (ME)



(K.S. Sodhi)
AD (ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi

O/o The DC (MSME) ID note no 30(16)/15-ME dated 12.01.16



प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 12 /01/2016- Case No. 31/5/81 (M/s Supra Quality Exports (India)
Pvt. Ltd.) (Advance Authorization No. 0310794963 dated 27.03.2015)**

Advance Authorisation may be ratified as under on repeat basis:

1. Quantity of import item at Sl. No. 1 may be allowed as 169.13 Kgs. on net to net content basis in export product at Sl. No. 1, taking clue form SION C-228.
2. Quantity of import item at Sl. No. 2 may be allowed as 1005.72 Kgs. on net to net content basis in export product at Sl. No. 1 .
3. Quantity of import item at Sl. No. 3 may be allowed as 184.8 Kgs. on net to net content basis in export product at Sl. No. 2, taking clue form SION C-228.
4. Quantity of import item at Sl. No. 4 may be allowed as 984.744 Kgs. on net to net content basis in export product at Sl. No. 2 .

Norms committee may take a view

12/01/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/36 dated 12 /01/2016

प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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12.01.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s TD Power System Ltd. for ratification of norm of AA
No. 0710108076 Dated 17.04.2015.

Reference: DGFT UO No. 01/81/50/104/AM16/DES-II/269 Dated 30.11.2015.

Reference above application and subsequent reply submitted by the firm under above reference has been examined and based on information made available therein, the proposal is recommended as under:

Export Product: 4 MVA Alternator GE Part No. 5GTA 52 AI – 5 No.
(Net weight/unit 7.828 MT)

Import Item:

Sl. No.	Import Item	Recommendation
1-37, 39-47, 58-77, 95-100, 103-112, 118-124, 132	Components	Net to net basis as per condition of GN-4.
128	Stator Frame	Deleted as duplicate of import item no. 7.
38	KPT COV Wire	1 kg/kg content in the export product.

Rest of the import items are Insulating Material, Paint/Varnish may be allowed within 2% of FOB value of export product.

This issue with the approval of IA (KKT).

g. k.
25.12.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(143)/2015/TSW(B)/ dated 23.12.2015.

406

प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

42

41
12.01.16.

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

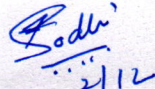
30(183)/15-ME

Subject: AA no 0510393999 dated 27.04.15 in respect of M/s Bindal Smelting Pvt. Ltd.

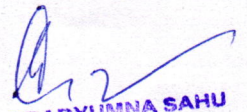
The following needs to be clarified:-

- Detailed technical note on manufacturing process including the relevant flow sheet
- Difference between the import and export product.
- Size and specification including grade, composition, range, thickness etc of the items proposed for import.
- Detailed calculation as to how the quantity of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing

This issues with the approval of Director (ME) for taking view by NC.

20/87

(K.S.Sodhi)
AD (ME)

✓ Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi
O/o The DC (MSME) UO note no 30(183)/15-ME dated 02.12.15

31/12

प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
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सद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 12/01/2016- Case No. 28/8/81(M/s Baroda Equipment and Vessels Pvt. Limited) (Advance Authorization No. 3410041222 dated 12.05.2015)

Advance Authorisation may be ratified as under:

1. Net Empty weight of export products may be specified as 280 MT.
2. Quantities of import items at Sl. No. 1 to 5, 10 & 12 to 16 may be allowed on net to net basis with accountability clause. Quantity of import item at Sl. No. 16 may accordingly be reduced as 40 Sets.
3. Import items from Sl. No 6 to 9 may be deleted as requested by the firm.
4. Word "Relevant" may be prefixed with the description of import item at Sl. No. 11 and its quantity may be allowed as 1.02 Mtr./mtr. content in export items.

Norms committee may take a view

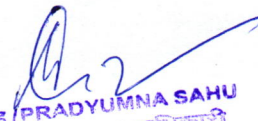
12/01/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/43 dated 12 /01/2016


प्रद्युम्न साहू / PRADYUMNA SAHU
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विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Govt of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

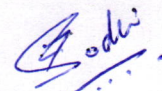
30(136)/15-ME

Subject: AA no 0310796526 dated 09.06.15 in respect of M/s Anglo Steel Pvt. Ltd.

Norms may be fixed as follows:-

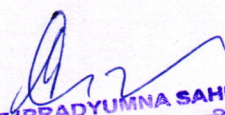
- Per unit weight of 133/8" coupling may be specified as 34.95 kg.
- Per unit weight of 95/8" LTC coupling may be specified as 28 kg.
- Relevant size of import may be allowed as 199 MT inclusive of 23% wastage after affecting 1/3 rd recovery for scrap.

This issues with the approval of Director (ME)


(K.S. Sodhi)
AD (ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi

O/o The DC (MSME) ID note no 30(136)/15-ME dated 12.01.16


प्रद्युम्न साहू / PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
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विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Govt of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

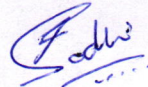
30(137)/15-ME

Subject: AA no 0310796525 dated 09.06.15 in respect of M/s Anglo Steel Pvt. Ltd.

Norms may be fixed as follows:-

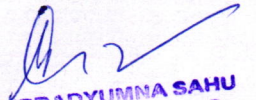
- Per unit weight of 133/8" coupling may be specified as 34.95 kg.
- Per unit weight of 95/8" LTC coupling may be specified as 28 kg.
- Relevant size of import may be allowed as 199 MT inclusive of 23% wastage after affecting 1/3 rd recovery for scrap.

This issues with the approval of Director (ME)


(K.S. Sodhi)
AD (ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi

O/o The DC (MSME) ID note no 30(137)/15-ME dated 12.01.16


प्रद्युम्न साहू / PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महा निदेशालय
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वाणिज्य विभाग / Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Govt of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

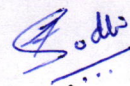
30(138)/15-ME

Subject: AA no 0310796527 dated 09.06.15 in respect of M/s Anglo Steel Pvt. Ltd.

Norms may be fixed as follows:-

- Per unit weight of 13-3/8" coupling may be specified as 34.95 kg.
- Per unit weight of 9-5/8" LTC coupling may be specified as 28 kg.
- Relevant size of import may be allowed as 199 MT inclusive of 23% wastage after affecting 1/3 rd recovery for scrap.

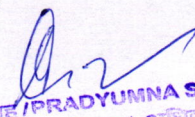
This issues with the approval of Director (ME)



(K.S. Sodhi)
AD (ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi

O/o The DC (MSME) ID note no 30(138)/15-ME dated 12.01.16



प्रद्युम्न साह / PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

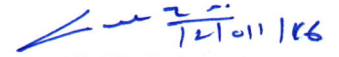
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 12/01/2016- Case No. 44/5/81 (M/s Mittal Appliances Limited) (Advance Authorization No. 5610004629 dated 16.06.2015)

Advance Authorisation may be ratified as under on repeat basis:

1. Quantities of import items at Sl. No. 1, 2 & 3 may be allowed as applied for i.e. 207.92 MT, 13.56 MT & 4.52 MT respectively as 1.13 Kgs./kg. content in the export products.

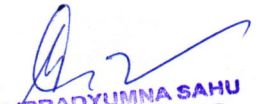
Norms committee may take a view


12/01/16

**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No.12/2/2016-TSW/52 dated 12 /01/2016


प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 12/01/2016- Case No. 1/14/81(M/s Diamond Engineering (Chennai) Pvt. Limited) (Advance Authorization No. 0410160813 dated 16.07.2015)

Advance Authorisation may be ratified as under:

1. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 to 45.
2. Quantities of import items at Sl. No. 1 to 37 may be allowed on net to net basis with accountability clause as claimed by the firm.
3. Quantities of import items at Sl. No. 38 to 45 may be allowed as 1.02 Kgs./Kg. content in export items.

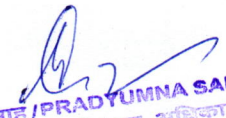
Norms committee may take a view

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/55 dated 12 /01/2016


प्रद्युम्न साह / PRADYUMNA SAHU
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

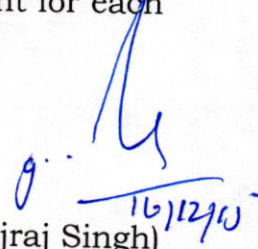
58
12-01-16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba Transmission & Distribution Systems (I)
Pvt. Ltd. for ratification of norm of AA No. 0910062433 Dated
03.08.2015.

Reference: DGFT UO No. 01/81/50/275/AM16/DES-II/247 Dated 26.10.2015.

Reference above application, the firm may be requested to furnish
working out calculation as per Sl. No. 11 of SDL for input requirement for each
rating of export product separately.


(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(195)/2015/TSW(B)/ dated 16.12.2015.

(391)


प्रद्युम्न साहू/PRADYUMNA SAHU
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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 12/01/2016- Case No. 2/14/81(M/s Diamond Engineering (Chennai) Pvt. Limited) (Advance Authorization No. 0410160895 dated 10.08.2015)

Advance Authorisation may be ratified as under:

1. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 to 8.
2. Quantities of import items at Sl. No. 1 & 2 may be allowed as 1.05 Kgs./Kg. content in export items.
3. Quantities of import items at Sl. No. 3 to 8 may be allowed as 1.02 Kgs./Kg. content in export items.
4. Import items at Sl. No. 9 may be allowed on net to net with accountability clause

Norms committee may take a view

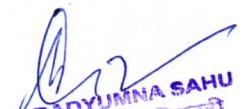

12/01/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/59 dated 12 /01/2016


प्रद्युम्न साह/PRADYUMNA SAHU
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 12/01/2016- Case No. 13/17/81 (M/s KEI Industries Ltd.) (Advance Authorization No. 0510395590 dated 11.09.2015)

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	1476.5	10	1646.7	19	62.3	28	1110.6
2	1476.5	11	2013	20	88.9	29	1297.1
3	1701.1	12	3238.1	21	83.6	30	2516.2
4	3861.1	13	5797.8	22	100.5	31	3474.3
5	950.8	14	119.4	23	121.4	32	532.2
6	1410.1	15	139.8	24	146.5	33	623.2
7	4453.1	16	172.7	25	175.8	34	601.8
8	17204.9	17	195.8	26	215.2	35	2092.9
9	8569.8	18	231.6	27	421.8	36	9745.8

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade) may be allowed as under:
- For Export products mentioned at Sl. No. 1 to 4, 15 to 18, 21 to 24, 28, as per Engineering Table 4.
 - For Export product mentioned at Sl. No. 5, as 1.01 Kgs./kg content in the Export product.
 - For Export products mentioned at Sl. No. 6, 7, 10 to 12, 25 to 27, 29,32 to 35 as per Engineering Table 5.
 - For Export products mentioned at Sl. No. 8, 9, 13 as 5013.7 Kgs./Km, 3479.2 Kgs./Km, 3493.3 Kgs./Km respectively , taking clue from Engineering Table 5.
 - For Export products mentioned at Sl. No. 14, 19, 20 as 18.2 Kgs./Km, 18.2 Kgs./Km, 27.3 Kgs./Km respectively , taking clue from Engineering Table 5.
 - For Export products mentioned at Sl. No. 30, 31, 36 as 1294.4 Kgs./Km, 1756.7 Kgs./Km, 4448.2 Kgs./Km respectively, taking clue from Engineering Table 5.
3. Quantities of import item at Sl. No 2 viz. Relevant XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 13 & 27 to 36.
4. Quantities of import item at Sl. No. 3 i.e. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 6 to 36.
5. Quantity of import item at Sl. No. 4 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 8 , 10 to 13 & 27 to 36 as claimed by the firm.


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 उद्योग भवन, नई दिल्ली
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6. Quantities of import item at Sl. No 5 viz. Glass Mica Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 1 to 5.
7. Quantity of import item at Sl. No. 6 i.e. Semi Conducting Tape/Water Blocking Tape(Cable grade) may be allowed as 1.02 Sq.Meters/ Sq. Meters content in the Export products at Sl. No. 8 & 9.
8. Quantity of import item at Sl. No. 7 i.e. Wooden Drum may be allowed as per packing policy.

Norms committee may take a view



(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/65 dated 12 /01/2016



प्रद्युम्न साह / PRADYUMNA SAHU
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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

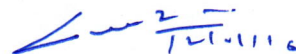
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 12/01/2016- Case No. 5/17/81 (M/s Mandeep Cable Pvt. Limited)
(Advance Authorization No. 0510395660 dated 17.09.2015)**

Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0510391808 dated 29.10.2014 ratified in NC meeting No. 03/81 dated 19.05.2015:

- (i) "30 V, HDPE Insulated, MPPO Jacketted" may suffixed with description of export item.
- (ii) Net Weight of export items may be specified as 19869 Kgs.
- (iii) Quantity of import item at Sl. No. 1 may be allowed as 3026 Kgs. as 1.01 kgs./Kg. content in the export item.
- (iv) Quantity of import item at Sl. No. 2 may be allowed as s 1.02 Kgs./kg. content in the export item as claimed by the firm.
- (v) Quantity of import item at Sl. No. 3 may be allowed as 3100 Kgs. as 1.05 kgs./Kg. content in the export item.
- (vi) Quantity of import item at Sl. No. 4 may be allowed as applied for i.e. 330 Kgs. on net to net basis.

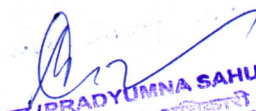
Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No.12/2/2016-TSW/66 dated 12/01/2016


प्रद्युम्न साह / PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
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विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
आणिष्य विभाग / Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi



68
12.01.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Kotsons Pvt. Ltd. for ratification of norm of AA No. 0610038228 Dated 22.09.2015.

Reference: DGFT UO No. 01/81/50/326/AM16/DES-II/261 Dated 24.11.2015.

Reference above application it is observed that there are existing SIONs at Sl. No. C-334 up-to 100 KVA rating Distribution Transformer Copper Wound 3-Phase and C-326 for 200 KVA rating Distribution Transformer Copper Wound 3-Phase. O/o DGFT is therefore advised to ratify the norm as per existing SION mentioned above.

This issue with the approval of IA(KKT).

18.12.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(214)/2015/TSW(B)/ dated 18.12.2015.

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प्रद्युम्न साहू / PRADYUMNA SAHU
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Foreign Trade Development Officer
विदेश व्यापार महाविभाग
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Udyog Bhawan, New Delhi

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69
10-1
12-01-16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba Transmission & Distribution Systems India Pvt. Ltd. for ratification of norm of AA No. 0010062658 Dated 24.09.2015.

Reference: DGFT UO No. 01/81/50/333/AM16/DES-II/262 Dated 24.11.2015.

Reference above application it is observed that the firm has proposed to import various raw material and components required for the manufacture of 3-Phase Aluminium Wound Transformers ranging from 300 KVA to 1000 KVA ratings. It is further observed that there are existing SIONs at Sl. No. C-324 & C-335 covering all ratings of export products covered in the subject authorization.

In view of the above the proposal may be recommended as under:

- 20/81
1. SION C-324 may be applied for export product no. 1 & 2.
 2. SION C-335 may be applied for export product form Sl. No. 3 to 9.

This issue with the approval of IA (KKT).

g...
22-12-15
(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(212)/2015/TSW(B)/ dated 22.12.2015.

(394)

Pradyumna Sahu
प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

-56-

Ministry of Industries & Public Enterprises
Department of Heavy Industry
C-201/1/2013

Subject: Application for the Tariff Exemption Scheme (TES) for the import of various raw materials and components required for the manufacture of Aluminium Wound Tapes (AWT) from China. The application is submitted by M/s. [Name of the company] and is for the purpose of clarification of the terms of the TES.

Reference: In F.T.O. No. 01/K/15/133/AMT/D/1/2013 Dated 11.12.2013.

It is observed that the firm has proposed to import various raw materials and components required for the manufacture of Aluminium Wound Tapes (AWT) from China. The application is submitted by M/s. [Name of the company] and is for the purpose of clarification of the terms of the TES. It is further observed that the firm is already availing the TES for the import of various raw materials and components required for the manufacture of Aluminium Wound Tapes (AWT) from China. The application is submitted by M/s. [Name of the company] and is for the purpose of clarification of the terms of the TES.

It is observed that the firm has proposed to import various raw materials and components required for the manufacture of Aluminium Wound Tapes (AWT) from China. The application is submitted by M/s. [Name of the company] and is for the purpose of clarification of the terms of the TES.

It is observed that the firm has proposed to import various raw materials and components required for the manufacture of Aluminium Wound Tapes (AWT) from China. The application is submitted by M/s. [Name of the company] and is for the purpose of clarification of the terms of the TES.

This is in accordance with the provisions of the TES.

(Sd/-)
Joint Secretary

Ministry of Industries & Public Enterprises
Department of Heavy Industry
C-201/1/2013

AR-470
12.01.16

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 12/01/2016 -Case No. 470-A/R (M/s Larsen & Toubro Limited)
(Advance Authorization No. 0310516404 dated 21.04.2009)**

Norms may be modified as under:

1. Net weight of export items at Sl. No. 1 & 2 may be modified as 3806 Kgs. & 12090 Kgs. respectively
2. Import item at Sl. No 2 may be deleted.
3. Quantity of import item at Sl. No. 3 may be allowed as 177217 Nos. (612.5 Kgs.) on net to net basis with accountability clause.

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/470-A/R dated 12/01/2016


प्रद्युम्न साह / PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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12-01-16

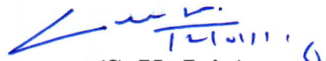
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 12/01/2016 -Case No. 477-A/R (M/s. Electro Copper & Alloys Mfg.
Co.) (Advance Authorization No. 0210163840 dated 12.08.2011)**

Advance Authorisation may be ratified as under:

1. Net content of "Electrolytic Copper" in export items at Sl. No. 1 to 4 may be specified as 47.493 MT .
2. Quantity of import item may be allowed as under:
 - (i) As 1.02 Kgs./Kg. content in export item at Sl. No.1 taking clue from SION C-1189.
 - (ii) As 1.02 Kgs./Kg. content in export item at Sl. No. 2.
 - (iii) As 1.05 Kgs./Kg. content in export items at Sl. No.3 & 4 taking clue from SION C-1890.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/477-A/R dated 12 /01/2016


प्रद्युम्न साहू / PRADYUMNA SAHU
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Foreign Trade Development Officer
विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

- 58 -

AR-479
12.01.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Request of M/s Toshiba JSW Power Systems Pvt. Ltd. for modification/amendment of norm of AA No. 0410145237 Dated 17.04.2013.

Reference: DGFT ID Note No. 01/81/50/60/AM14/DES-II/243 Dated 20.10.2015.

Reference subject application for modification/amendment of norm the firm may be requested to furnish working out calculation as per Sl. No. 11 of SDL justifying the higher wastage claimed for all inputs need to be reconsidered linking with MW ranting of export product. It is also requested to provide proper description of imported material rather than "End Plate Material" etc.

This issue with the approval of IA(KKT).

20/81
16.12.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(35)/2013/TSW(B)/ dated 16.12.2015.

390

प्रद्युम्न साह / PRADYUMNA SAHU
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Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

-59-

40-1000
10-10-10

Department of Energy & Public Utilities
Division of Energy Resources
TSV-10-10-10

Subject: Request for Proposal (RFP) for the design and construction of a new power plant. The RFP is being issued by the Department of Energy & Public Utilities, Division of Energy Resources, and is intended to be used for the purpose of selecting a contractor to design and construct a new power plant. The RFP is being issued by the Department of Energy & Public Utilities, Division of Energy Resources, and is intended to be used for the purpose of selecting a contractor to design and construct a new power plant.

Reference: RFP-10-10-10, dated 10-10-10. The RFP is being issued by the Department of Energy & Public Utilities, Division of Energy Resources, and is intended to be used for the purpose of selecting a contractor to design and construct a new power plant.

Reference: RFP-10-10-10, dated 10-10-10. The RFP is being issued by the Department of Energy & Public Utilities, Division of Energy Resources, and is intended to be used for the purpose of selecting a contractor to design and construct a new power plant. The RFP is being issued by the Department of Energy & Public Utilities, Division of Energy Resources, and is intended to be used for the purpose of selecting a contractor to design and construct a new power plant.

10-10-10
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FD-10-10-10, dated 10-10-10. The RFP is being issued by the Department of Energy & Public Utilities, Division of Energy Resources, and is intended to be used for the purpose of selecting a contractor to design and construct a new power plant.

10-10-10
10-10-10
10-10-10

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 12/01/2016 -Case No. 481-A/R (M/s Polycab Wires Pvt. Limited)
(Annual Advance Authorization No. 0310599686 dated 01.11.2010)**

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Annual Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/cathode may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 5 & 7 to 17. Total quantity of this item may, however, be restricted to 159.648 MT.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot/Rod may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 6. Total quantity of this item may, however, be restricted to 12.047 MT.
4. Quantity of import item at Sl.No.3 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 8, 10 to 14, 16 & 17. Total quantity of this item may, however, be restricted to 34.752 MT.
5. Quantity of import item at Sl.No.4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 5 & 6. Total quantity of this item may, however, be restricted to 6.06 MT.
6. Quantity of import item at Sl.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 5 & 6. Total quantity of this item may, however, be restricted to 10.008 MT.
7. Quantity of import item at Sl.No.6 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 3 to 8, 11, 12, 14, 16 & 17. Total quantity of this item may, however, be restricted to 95.745 MT.
8. Quantity of import item at Sl.No. 7 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 7 & 8
9. Quantity of import item at Sl. No.8 i.e. Galvanised Steel Wire/Steel Armouring wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 3,5, 7, 10, 11, 13, 14, 16 & 17. Total quantity of this item may, however, be restricted to 135.134 MT.
10. Quantity of import item at Sl.No. 9 i.e. Lead Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 13, 14 & 16. Total quantity of this item may, however, be restricted to 3.204 MT.
11. Quantity of import item at Sl .No.10 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 2,10, 13, 15, 16 & 17. Total quantity of this item may, however, be restricted to 4.091 MT.
12. Quantity of import item at Sl.No. 11 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2,10, 13, 15, 16 & 17. Total quantity of this item may, however, be restricted to 2.228 MT.

Norms committee may take a view

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/481-A/R dated 12/01/2016

प्रद्युम्न साह/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi



Answer.

TRAFFIC MATERIAL CONTENTS IN THE FILE NO:03/95/039/00005/AM11

6.121	1.585	Copper Wire
		Cross Linkable
		PVC Resin
		PVC Plasticizer
		Galvanised Steel
		Indigenous Materials

Wachter

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
1.11	7 Core x 2.5 Sq mm	0.994	0.521	Copper Wire Rod / Cathode	148.415	147.524	149.000
1.11				Cross Linkable LDPE Compound	39.283	39.047	41.000
1.11				PVC Resin	61.320	60.952	64.000
1.11				PVC Plasticizer	30.660	30.476	32.000
1.11				Galvanised Steel Wire / Steel Armouring Wire	243.619	242.157	247.000
1.11				Indegenious Item		0.843	
1.11						521.000	
1.12	12 Core x 2.5 Sq mm	4.003	2.964	Copper Wire Rod / Cathode	253.275	1013.861	1023.999
1.12				Cross Linkable LDPE Compound	66.141	264.762	278.000
1.12				PVC Resin	71.137	284.762	299.000
1.12				PVC Plasticizer	35.450	141.904	149.000
1.12				Galvanised Steel Wire / Steel Armouring Wire	313.980	1256.864	1282.001
1.12				Indegenious Item		1.847	
1.12						2964.000	
1.13	3 Core x 16 Sq mm	0.500	0.302	Copper Wire Rod / Cathode	411.881	205.941	208.000
1.13				Cross Linkable LDPE Compound	34.286	17.143	18.000
1.13				PVC Resin	30.476	15.238	16.000
1.13				PVC Plasticizer	15.238	7.619	8.000
1.13				Galvanised Steel Wire / Steel Armouring Wire	111.765	55.882	57.000
1.13				Indegenious Item		0.177	
1.13						302.000	
1.14	3 Core x 4 Sq mm (I&O)	8.103	2.362	Copper Wire Rod / Cathode	100.533	814.616	822.762
1.14				Cross Linkable LDPE Compound	21.978	178.089	186.993
1.14				PVC Resin	10.989	89.040	93.492
1.14				PVC Plasticizer	5.129	41.557	43.635
1.14				Galvanised Steel Wire / Steel Armouring Wire	152.338	1234.397	1259.085
1.14				Indegenious Item		4.301	
1.14						2362.000	
1.15	3 Core x 6 Sq mm	0.500	0.163	Copper Wire Rod / Cathode	156.436	78.218	79.000
1.15				Cross Linkable LDPE Compound	24.762	12.381	13.000
1.15				PVC Resin	45.714	22.857	24.000
1.15				PVC Plasticizer	22.857	11.429	12.000
1.15				Galvanised Steel Wire / Steel Armouring Wire	74.510	37.255	38.000
1.15				Indegenious Item		0.861	
1.15						163.000	
1.16	5 Core x 6 Sq mm	0.500	0.298	Copper Wire Rod / Cathode	261.386	130.693	132.000
1.16				Cross Linkable LDPE Compound	40.000	20.000	21.000
1.16				PVC Resin	51.429	25.714	27.000
1.16				PVC Plasticizer	24.762	12.381	13.000
1.16				Galvanised Steel Wire / Steel Armouring Wire	217.647	108.824	111.000
1.16				Indegenious Item		0.388	
1.16						298.000	
		95.592	43.667	Copper Wire Rod / Cathode			5132.762
				Cross Linkable LDPE Compound			1828.993
				PVC Resin			2171.497
				PVC Plasticizer			1097.633
				Galvanised Steel Wire / Steel Armouring Wire			6948.087
2	Copper Conductor XLPE/PE Insulated Unarmoured PVC sheathed cables for 1100 V/LT						
2.01	4 Core x 25 Sq mm	0.300	0.299	Copper Wire Rod / Cathode	792.079	237.624	240.000
2.01				Cross Linkable LDPE Compound	57.143	17.143	18.000
2.01				PVC Resin	95.238	28.571	30.000
2.01				PVC Plasticizer	49.524	14.857	15.600
2.01				Indegenious Item		0.805	
2.01						299.000	
3	Copper Conductor XLPE/PE Insulated Armoured ZHFR sheathed cables for 1100 V/LT						
3.01	1 Pair x 1 Sq mm	23.400	4.785	Copper Wire Rod / Cathode	25.348	593.132	599.063
3.01				Cross Linkable LDPE Compound	8.890	208.015	218.416
3.01				Cogegum Compound	99.263	2322.751	

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
3.04	6 Pair x 1 Sq mm (I & O)	3.227	2.398	Copper Wire Rod / Cathode	146.299	472.107	476.828
3.04				Cross Linkable LDPE Compound	75.785	244.557	256.785
3.04				Cogegum Compound	251.820	812.623	853.254
3.04				Galvanised Steel Wire / Steel Armouring Wire	268.691	867.066	884.408
3.04				Indegenious Item		1.646	
3.04						2398.000	
3.05	2 Pair x 1.5 Sq mm	3.895	1.289	Copper Wire Rod / Cathode	56.683	220.781	222.989
3.05				Cross Linkable LDPE Compound	15.714	61.207	64.268
3.05				Cogegum Compound	105.820	412.169	432.777
3.05				Galvanised Steel Wire / Steel Armouring Wire	151.961	591.887	603.725
3.05				Indegenious Item		2.956	
3.05						1289.000	
3.06	6 Pair x 1.5 Sq mm	3.000	2.595	Copper Wire Rod / Cathode	121.684	365.052	368.703
3.06				Cross Linkable LDPE Compound	76.113	228.340	239.757
3.06				Cogegum Compound	216.189	648.566	680.994
3.06				Galvanised Steel Wire / Steel Armouring Wire	450.362	1351.085	1378.107
3.06				Indegenious Item		1.957	
3.06						2595.000	
3.07	12 Pair x 1 Sq mm	11.017	13.595	Copper Wire Rod / Cathode	229.974	2533.626	2558.963
3.07				Cross Linkable LDPE Compound	147.430	1624.231	1705.443
3.07				Cogegum Compound	272.840	3005.878	3156.172
3.07				Galvanised Steel Wire / Steel Armouring Wire	583.672	6430.310	6558.916
3.07				Indegenious Item		0.955	
3.07						13595.000	
3.08	6 Pair x 1 Sq mm	4.753	3.199	Copper Wire Rod / Cathode	121.509	577.532	583.307
3.08				Cross Linkable LDPE Compound	75.779	360.178	378.187
3.08				Cogegum Compound	216.037	1026.825	1078.166
3.08				Galvanised Steel Wire / Steel Armouring Wire	259.123	1231.609	1256.242
3.08				Indegenious Item		2.856	
3.08						3199.000	
3.09	12 Pair x 1.5 Sq mm	4.644	5.280	Copper Wire Rod / Cathode	329.079	1528.244	1543.526
3.09				Cross Linkable LDPE Compound	164.569	764.256	802.469
3.09				Cogegum Compound	187.875	872.493	916.117
3.09				Galvanised Steel Wire / Steel Armouring Wire	455.235	2114.113	2156.395
3.09				Indegenious Item		0.894	
3.09						5280.000	
3.10	2 Pair x 1 Sq mm	8.043	2.453	Copper Wire Rod / Cathode	39.328	316.313	319.476
3.10				Cross Linkable LDPE Compound	13.655	109.829	115.321
3.10				Cogegum Compound	106.661	857.874	900.768
3.10				Galvanised Steel Wire / Steel Armouring Wire	145.130	1167.284	1190.629
3.10				Indegenious Item		1.700	
3.10						2453.000	
3.11	10 Pair x 1.5 Sq mm	14.855	13.095	Copper Wire Rod / Cathode	267.559	3974.595	4014.341
3.11				Cross Linkable LDPE Compound	79.524	1181.326	1240.393
3.11				Cogegum Compound	318.033	4724.385	4960.604
3.11				Galvanised Steel Wire / Steel Armouring Wire	216.166	3211.141	3275.364
3.11				Indegenious Item		3.552	
3.11						13095.000	
3.12	30 Pair x 1.5 Sq mm	1.050	5.457	Copper Wire Rod / Cathode	793.965	833.664	842.000
3.12				Cross Linkable LDPE Compound	238.549	250.476	263.000
3.12				Cogegum Compound	632.200	663.810	697.001
3.12				Galvanised Steel Wire / Steel Armouring Wire	3532.213	3708.823	3783.000
3.12				Indegenious Item		0.227	
3.12						5457.000	
3.13	20 Pair x 0.75 Sq mm	2.866	4.246	Copper Wire Rod / Cathode	250.061	716.676	723.843
3.13				Cross Linkable LDPE Compound	133.166	381.653	400.736
3.13				Cogegum Compound	387.646	1110.993	1166.542
3.13				Galvanised Steel Wire / Steel Armouring Wire	710.533	2036.389	2077.116
3.13				Indegenious Item		0.290	
3.13						4246.000	
3.14	3 Core X 4 Sq mm	3.562	1.535	Copper Wire Rod / Cathode	102.290	364.357	368.001
3.14				Cross Linkable LDPE Compound	20.320	72.380	75.999
3.14				Cogegum Compound	138.231	492.380	516.999
3.14				Galvanised Steel Wire / Steel Armouring Wire	169.821	604.901	616.999
3.14				Indegenious Item		0.982	
3.14						1535.000	
3.15	3 Core X 6 Sq mm	0.504	0.280	Copper Wire Rod / Cathode	157.158	79.208	80.000
3.15				Cross Linkable LDPE Compound	24.566	12.381	13.000
3.15				Cogegum Compound	158.730	80.000	84.000
3.15				Galvanised Steel Wire / Steel Armouring Wire	213.975	107.843	110.000
3.15				Indegenious Item		0.568	

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
3.15						280.000	
3.16	3 Core X 10 Sq mm	1.333	1.004	Copper Wire Rod / Cathode	258.480	344.554	348.000
3.16				Cross Linkable LDPE Compound	29.293	39.048	41.000
3.16				Cogegum Compound	191.476	255.238	268.000
3.16				Galvanised Steel Wire / Steel Armouring Wire	273.598	364.706	372.000
3.16				Indegenious Item		0.454	
3.16						1004.000	
3.17	20 Pair x 1 Sq mm	9.907	12.077	Copper Wire Rod / Cathode	348.569	3453.276	3487.809
3.17				Cross Linkable LDPE Compound	104.978	1040.018	1092.019
3.17				Cogegum Compound	352.488	3492.095	3666.700
3.17				Galvanised Steel Wire / Steel Armouring Wire	412.705	4088.667	4170.441
3.17				Indegenious Item		2.944	
3.17						12077.000	
3.18	5 Pair x 1 Sq mm (I & O)	22.439	11.175	Copper Wire Rod / Cathode	87.132	1955.148	1974.699
3.18				Cross Linkable LDPE Compound	39.591	888.392	932.812
3.18				Cogegum Compound	166.939	3745.945	3933.243
3.18				Galvanised Steel Wire / Steel Armouring Wire	203.896	4575.224	4666.729
3.18				Indegenious Item		10.291	
3.18						11175.000	
3.19	10 Pair x 1 Sq mm (I & O)	8.623	3.354	Copper Wire Rod / Cathode	173.969	1500.137	1515.139
3.19				Cross Linkable LDPE Compound	5.244	45.217	47.478
3.19				Cogegum Compound	23.366	201.483	211.557
3.19				Galvanised Steel Wire / Steel Armouring Wire	186.339	1606.803	1638.939
3.19				Indegenious Item		0.360	
3.19						3354.000	
3.20	2 Pair x 1 Sq mm (I & O)	4.089	2.030	Copper Wire Rod / Cathode	34.867	142.572	143.998
3.20				Cross Linkable LDPE Compound	36.102	147.621	155.002
3.20				Cogegum Compound	176.082	719.999	755.999
3.20				Galvanised Steel Wire / Steel Armouring Wire	249.114	1018.626	1038.999
3.20				Indegenious Item		1.182	
3.20						2030.000	
3.21	5 Pair X 1.5 Sq mm	21.174	9.571	Copper Wire Rod / Cathode	87.072	1843.668	1862.105
3.21				Cross Linkable LDPE Compound	26.284	556.533	584.360
3.21				Cogegum Compound	166.941	3534.808	3711.548
3.21				Galvanised Steel Wire / Steel Armouring Wire	171.584	3633.126	3705.789
3.21				Indegenious Item		2.864	
3.21						9571.000	
3.22	5 Traid X 1 Sq mm (I & O)	6.523	4.170	Copper Wire Rod / Cathode	130.676	852.401	860.925
3.22				Cross Linkable LDPE Compound	39.366	256.783	269.622
3.22				Cogegum Compound	211.317	1378.422	1447.343
3.22				Galvanised Steel Wire / Steel Armouring Wire	257.682	1680.862	1714.479
3.22				Indegenious Item		1.533	
3.22						4170.000	
3.23	20 Pair x 1 Sq mm (I & O)	3.542	4.562	Copper Wire Rod / Cathode	348.575	1231.654	1247.000
3.23				Cross Linkable LDPE Compound	105.133	372.382	391.001
3.23				Cogegum Compound	352.505	1248.572	1311.000
3.23				Galvanised Steel Wire / Steel Armouring Wire	481.339	1704.904	1739.002
3.23				Indegenious Item		1.489	
3.23						4562.000	
3.24	7 Core X 2.5 Sq mm	0.300	0.179	Copper Wire Rod / Cathode	151.815	45.544	46.000
3.24				Cross Linkable LDPE Compound	60.317	18.095	19.000
3.24				Cogegum Compound	184.127	55.238	58.000
3.24				Galvanised Steel Wire / Steel Armouring Wire	199.346	59.804	61.000
3.24				Indegenious Item		0.319	
3.24						179.000	
3.25	27 Core X 2.5 Sq mm	1.530	2.331	Copper Wire Rod / Cathode	585.293	895.498	904.453
3.25				Cross Linkable LDPE Compound	234.375	358.594	376.524
3.25				Cogegum Compound	338.542	517.969	543.868
3.25				Galvanised Steel Wire / Steel Armouring Wire	365.094	558.594	569.766
3.25				Indegenious Item		0.344	
3.25						2331.000	
3.26	10 Pair x 1 Sq mm	17.746	14.383	Copper Wire Rod / Cathode	174.241	3092.074	3122.994
3.26				Cross Linkable LDPE Compound	52.487	931.428	978.000
3.26				Cogegum Compound	233.560	4144.756	4351.994
3.26				Galvanised Steel Wire / Steel Armouring Wire	349.982	6210.787	6335.003
3.26				Indegenious Item		3.955	
3.26						14383.000	

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
3.27	10 Traid X 1 Sq mm (I & O)	0.561	0.461	Copper Wire Rod / Cathode	174.724	98.020	99.000
3.27				Cross Linkable LDPE Compound	52.627	29.524	31.000
3.27				Cogegum Compound	234.275	131.428	138.000
3.27				Galvanised Steel Wire / Steel Armouring Wire	360.001	201.961	206.000
3.27				Indegenious Item		0.067	
						461.000	
3.28	19 Core X 2.5 Sq mm	0.852	0.982	Copper Wire Rod / Cathode	411.379	350.495	354.000
3.28				Cross Linkable LDPE Compound	165.437	140.952	148.000
3.28				Cogegum Compound	276.101	235.238	247.000
3.28				Galvanised Steel Wire / Steel Armouring Wire	299.180	254.902	260.000
3.28				Indegenious Item		0.413	
						982.000	
3.29	1 Pair x 2.5 Sq mm	3.088	0.818	Copper Wire Rod / Cathode	45.209	139.605	141.001
3.29				Cross Linkable LDPE Compound	11.720	36.191	38.001
3.29				Cogegum Compound	107.945	333.333	350.000
3.29				Galvanised Steel Wire / Steel Armouring Wire	100.008	308.824	315.001
3.29				Indegenious Item		0.046	
						818.000	
3.30	2 Pair x 2.5 Sq mm	2.057	0.799	Copper Wire Rod / Cathode	86.158	177.228	179.000
3.30				Cross Linkable LDPE Compound	24.539	50.477	53.001
3.30				Cogegum Compound	135.657	279.047	292.999
3.30				Galvanised Steel Wire / Steel Armouring Wire	142.030	292.157	298.000
3.30				Indegenious Item		0.092	
						799.000	
3.31	20 Pair x 1.5 Sq mm	3.958	7.216	Copper Wire Rod / Cathode	530.941	2101.463	2122.473
3.31				Cross Linkable LDPE Compound	159.048	629.510	660.986
3.31				Cogegum Compound	480.952	1903.610	1998.790
3.31				Galvanised Steel Wire / Steel Armouring Wire	651.961	2580.461	2632.070
3.31				Indegenious Item		0.956	
						7216.000	
3.32	5 Pair X 2.5 Sq mm	1.053	1.229	Copper Wire Rod / Cathode	201.980	212.685	214.812
3.32				Cross Linkable LDPE Compound	60.000	63.180	66.339
3.32				Cogegum Compound	340.000	358.020	375.921
3.32				Galvanised Steel Wire / Steel Armouring Wire	564.706	594.635	606.528
3.32				Indegenious Item		0.480	
						1229.000	
3.33	5 Traid X 0.75 Sq mm (I & O)	0.695	0.598	Copper Wire Rod / Cathode	116.584	81.026	81.836
3.33				Cross Linkable LDPE Compound	41.200	28.634	30.066
3.33				Cogegum Compound	242.857	168.786	177.225
3.33				Galvanised Steel Wire / Steel Armouring Wire	456.892	318.930	325.309
3.33				Indegenious Item		0.624	
						598.000	
3.34	10 Traid X 0.75 Sq mm (I & O)	1.036	1.265	Copper Wire Rod / Cathode	224.564	232.649	234.975
3.34				Cross Linkable LDPE Compound	82.629	85.603	89.883
3.34				Cogegum Compound	308.571	319.680	335.664
3.34				Galvanised Steel Wire / Steel Armouring Wire	605.147	626.932	639.471
3.34				Indegenious Item		0.136	
						1265.000	
		217.094	145.522	Copper Wire Rod / Cathode			31664.012
				Cross Linkable LDPE Compound			11870.919
				Cogegum Compound			43253.489
				Galvanised Steel Wire / Steel Armouring Wire			58192.993
4	Copper Conductor XLPE/PE Insulated Unarmoured ZHFR sheathed cables for 1100 V/LT						
4.01	1 Core x 6 Sq mm	3.047	0.184	Copper Wire Rod / Cathode	52.692	160.553	162.158
4.01				Cross Linkable LDPE Compound	0.000	0.000	0.000
4.01				Cogegum Compound	7.509	22.879	24.023
4.01				Indegenious Item		0.569	
						184.000	
4.02	1 Core x 16 Sq mm	2.041	0.309	Copper Wire Rod / Cathode	137.165	279.954	282.754
4.02				Cross Linkable LDPE Compound	0.000	0.000	0.000
4.02				Cogegum Compound	14.061	28.698	30.133
4.02				Indegenious Item		0.347	
						309.000	
4.03	1 Core x 70 Sq mm	6.466	4.051	Copper Wire Rod / Cathode	597.899	3866.015	3904.675
4.03				Cross Linkable LDPE Compound	0.000	0.000	0.000
4.03				Cogegum Compound	28.266	182.766	191.904
4.03				Indegenious Item		2.219	
						4051.000	

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
4.04	30 Pair x 0.75 Sq mm (I & O)	2.020	1.555	Copper Wire Rod / Cathode	395.050	798.000	805.980
4.04				Cross Linkable LDPE Compound	137.143	277.029	290.880
4.04				Cogegum Compound	237.162	479.067	503.020
4.04				Indegenious Item		0.904	
4.04						1555.000	
4.05	5 Pair x 0.75 Sq mm	3.041	0.550	Copper Wire Rod / Cathode	65.443	199.011	201.001
4.05				Cross Linkable LDPE Compound	33.197	100.953	106.000
4.05				Cogegum Compound	82.053	249.524	262.000
4.05				Indegenious Item		0.512	
4.05						550.000	
4.06	30 Pair x 7.5 Sq mm	1.026	0.971	Copper Wire Rod / Cathode	485.399	498.019	503.000
4.06				Cross Linkable LDPE Compound	171.726	176.191	185.000
4.06				Cogegum Compound	288.685	296.191	311.000
4.06				Indegenious Item		0.599	
4.06						971.000	
4.07	2 Pair x 1.5 Sq mm (I & O)	3.148	0.513	Copper Wire Rod / Cathode	65.099	204.932	206.961
4.07				Cross Linkable LDPE Compound	15.714	49.469	51.942
4.07				Cogegum Compound	81.905	257.836	270.728
4.07				Indegenious Item		0.764	
4.07						513.000	
		20.789	8.133	Copper Wire Rod / Cathode			6066.549
				Cross Linkable LDPE Compound			633.822
				Cogegum Compound			1592.809
5	Copper Conductors Screened with Semi Conducting Compound XLPE /PE Insulated ZHFR Sheathed armoured Cables for Above 1.1 KV						
5.01	3 Core x 35 Sq mm	9.116	29.385	Copper Wire Rod / Cathode	962.352	8772.805	8860.533
5.01				Cross Linkable LDPE Compound	247.540	2256.575	2369.403
5.01				Semi Conducting Compound	175.176	1596.906	1676.751
5.01				Copper Tape	542.630	4946.612	4996.078
5.01				Cogegum Compound	85.709	781.319	820.385
5.01				Galvanised Steel Wire / Steel Armouring Wire	1209.867	11029.145	11249.727
5.01				Indegenious Item		1.638	
5.01						29385.000	
6	Aluminium Conductors Screened with Semi Conducting Compound XLPE /PE Insulated ZHFR Sheathed Unarmoured Cables for Above 1.1 KV						
6.01	1 Core x 630 Sq mm	7.108	26.037	Aluminium Ingot / Rod	1678.092	11927.878	12047.157
6.01				Cross Linkable LDPE Compound	592.592	4212.147	4422.754
6.01				Semi Conducting Compound	587.370	4175.029	4383.781
6.01				Copper Tape	698.186	4962.707	5012.334
6.01				Cogegum Compound	106.558	757.415	795.286
6.01				Indegenious item		1.823	
6.01						26037.000	
7	Copper Conductor XLPE Insulated Armoured Glass Mica tape Screened ZHFR Sheathed Cables for 1100 V/LT						
7.01	1 Trald x 1.5 Sq mm	19.686	6.083	Copper Wire Rod / Cathode	44.040	866.964	875.633
7.01				Cross Linkable LDPE Compound	22.898	450.772	473.310
7.01				Cogegum Compound	102.851	2024.733	2125.970
7.01				Glass Mica Tape	10.573	208.131	212.294
7.01				Galvanised Steel Wire / Steel Armouring Wire	128.467	2528.995	2579.575
7.01				Indegenious Item		3.405	
7.01						6083.000	
7.02	6 Pair X 1.5 Sq mm (I & O)	1.132	1.518	Copper Wire Rod / Cathode	220.411	249.505	252.000
7.02				Cross Linkable LDPE Compound	105.166	119.048	125.000
7.02				Cogegum Compound	311.290	352.381	370.000
7.02				Glass Mica Tape	37.241	42.157	43.000
7.02				Galvanised Steel Wire / Steel Armouring Wire	666.875	754.902	770.000
7.02				Indegenious Item		0.008	
7.02						1518.000	
7.03	1 Pair X 1.5 Sq mm	60.126	14.033	Copper Wire Rod / Cathode	25.677	1543.869	1559.308
7.03				Cross Linkable LDPE Compound	8.764	526.933	553.279
7.03				Cogegum Compound	93.362	5613.478	5894.152
7.03				Glass Mica Tape	8.363	502.818	512.875
7.03				Galvanised Steel Wire / Steel Armouring Wire	97.046	5834.993	5951.692
7.03				Indegenious Item		10.909	
7.03						14033.000	
7.04	6 Pair X 1.5 Sq mm (I & O)	5.217	5.475	Copper Wire Rod / Cathode	220.226	1148.940	1160.429
7.04				Cross Linkable LDPE Compound	104.525	545.316	572.582
7.04				Cogegum Compound	272.614	1422.256	1493.369
7.04				Glass Mica Tape	37.301	194.603	198.495
7.04				Galvanised Steel Wire / Steel Armouring Wire	414.571	2162.856	2206.113
7.04				Indegenious Item		1.029	
7.04						5475.000	

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Mauli

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
7.05	12 Traid X 1.5 Sq mm (I & O)	5.712	7.761	Copper Wire Rod / Cathode	426.685	2437.226	2461.598
7.05				Cross Linkable LDPE Compound	205.215	1172.189	1230.799
7.05				Cogegum Compound	386.621	2208.379	2318.798
7.05				Glass Mica Tape	66.526	379.999	387.599
7.05				Galvanised Steel Wire / Steel Armouring Wire	273.523	1562.361	1593.608
7.05				Indegenious Item		0.846	
7.05						7761.000	
7.06	6 Traid X 1.5 Sq mm (I & O)	1.709	2.664	Copper Wire Rod / Cathode	300.367	513.328	518.461
7.06				Cross Linkable LDPE Compound	154.750	264.467	277.690
7.06				Cogegum Compound	341.978	584.441	613.663
7.06				Glass Mica Tape	50.947	87.069	88.810
7.06				Galvanised Steel Wire / Steel Armouring Wire	710.509	1214.260	1238.545
7.06				Indegenious Item		0.437	
7.06						2664.000	
7.07	12 Pair x 1.5 Sq mm	2.957	4.579	Copper Wire Rod / Cathode	427.355	1263.690	1276.327
7.07				Cross Linkable LDPE Compound	183.185	541.677	568.761
7.07				Cogegum Compound	378.972	1120.621	1176.652
7.07				Glass Mica Tape	66.447	196.484	200.414
7.07				Galvanised Steel Wire / Steel Armouring Wire	492.513	1456.360	1485.487
7.07				Indegenious Item		0.167	
7.07						4579.000	
7.08	2 Core x 2.5 Sq mm	0.751	0.240	Copper Wire Rod / Cathode	43.219	32.457	32.782
7.08				Cross Linkable LDPE Compound	17.177	12.900	13.545
7.08				Cogegum Compound	112.606	84.567	88.795
7.08				Glass Mica Tape	25.541	19.181	19.565
7.08				Galvanised Steel Wire / Steel Armouring Wire	119.847	90.005	91.805
7.08				Indegenious Item		0.889	
7.08						240.000	
7.09	2 Core x 6 Sq mm	2.061	0.748	Copper Wire Rod / Cathode	90.191	185.884	187.743
7.09				Cross Linkable LDPE Compound	20.987	43.254	45.416
7.09				Cogegum Compound	87.270	179.862	188.856
7.09				Glass Mica Tape	46.872	96.602	98.534
7.09				Galvanised Steel Wire / Steel Armouring Wire	117.091	241.325	246.151
7.09				Indegenious Item		1.073	
7.09						748.000	
7.10	2 Core x 16 Sq mm	5.405	4.554	Copper Wire Rod / Cathode	276.720	1495.671	1510.627
7.10				Cross Linkable LDPE Compound	37.851	204.587	214.816
7.10				Cogegum Compound	254.782	1377.096	1445.951
7.10				Glass Mica Tape	78.687	425.305	433.811
7.10				Galvanised Steel Wire / Steel Armouring Wire	194.403	1050.748	1071.763
7.10				Indegenious Item		0.594	
7.10						4554.000	
7.11	2 Core x 70 Sq mm	1.073	2.318	Copper Wire Rod / Cathode	1084.050	1163.186	1174.818
7.11				Cross Linkable LDPE Compound	91.065	97.712	102.598
7.11				Cogegum Compound	349.080	374.563	393.291
7.11				Glass Mica Tape	136.708	146.688	149.621
7.11				Galvanised Steel Wire / Steel Armouring Wire	498.545	534.939	545.638
7.11				Indegenious Item		0.912	
7.11						2318.000	
7.12	2 Core x 95 Sq mm	1.498	3.827	Copper Wire Rod / Cathode	1195.704	1791.165	1809.076
7.12				Cross Linkable LDPE Compound	100.807	151.008	158.559
7.12				Cogegum Compound	380.185	569.517	597.993
7.12				Glass Mica Tape	153.065	229.291	233.877
7.12				Galvanised Steel Wire / Steel Armouring Wire	724.423	1085.185	1106.889
7.12				Indegenious Item		0.834	
7.12						3827.000	
7.13	2 Core x 4 Sq mm	2.031	0.879	Copper Wire Rod / Cathode	69.759	141.681	143.098
7.13				Cross Linkable LDPE Compound	23.545	47.819	50.210
7.13				Cogegum Compound	159.770	324.492	340.716
7.13				Glass Mica Tape	43.626	88.605	90.377
7.13				Galvanised Steel Wire / Steel Armouring Wire	135.728	275.664	281.178
7.13				Indegenious Item		0.738	
7.13						879.000	
7.14	2 Core x 10 Sq mm	2.729	1.947	Copper Wire Rod / Cathode	177.038	483.136	487.967
7.14				Cross Linkable LDPE Compound	33.435	91.245	95.807
7.14				Cogegum Compound	197.625	539.318	566.284
7.14				Glass Mica Tape	67.091	183.092	186.754
7.14				Galvanised Steel Wire / Steel Armouring Wire	238.065	649.679	662.672
7.14				Indegenious Item		0.531	
7.14						1947.000	

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Wardhkar

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
7.15	3 Core x 70 Sq mm	3.358	10.139	Copper Wire Rod / Cathode	1775.557	5962.322	6021.945
7.15				Cross Linkable LDPE Compound	160.660	539.496	566.471
7.15				Cogegum Compound	578.955	1944.132	2041.338
7.15				Glass Mica Tape	219.412	736.785	751.520
7.15				Galvanised Steel Wire / Steel Armouring Wire	284.582	955.628	974.740
7.15				Indegenious Item		0.638	
7.15						10139.000	
7.16	2 Core + E x 70 Sq mm	0.506	1.777	Copper Wire Rod / Cathode	1775.330	898.317	907.300
7.16				Cross Linkable LDPE Compound	161.857	81.905	86.000
7.16				Cogegum Compound	579.710	293.334	308.000
7.16				Glass Mica Tape	218.941	110.784	113.000
7.16				Galvanised Steel Wire / Steel Armouring Wire	775.014	392.157	400.000
7.16				Indegenious Item		0.504	
7.16						1777.000	
7.17	2 Core + E x 95 Sq mm	0.405	1.806	Copper Wire Rod / Cathode	2364.014	957.426	967.000
7.17				Cross Linkable LDPE Compound	195.179	79.048	83.000
7.17				Cogegum Compound	677.249	274.286	288.000
7.17				Glass Mica Tape	251.755	101.961	104.000
7.17				Galvanised Steel Wire / Steel Armouring Wire	970.709	393.137	401.000
7.17				Indegenious Item		0.143	
7.17						1806.000	
7.18	4 Core x 300 Sq mm	1.379	19.299	Copper Wire Rod / Cathode	10407.665	14352.171	14495.692
7.18				Cross Linkable LDPE Compound	475.259	655.382	688.151
7.18				Cogegum Compound	1037.749	1431.055	1502.608
7.18				Glass Mica Tape	593.799	818.849	835.226
7.18				Galvanised Steel Wire / Steel Armouring Wire	1480.200	2041.196	2082.020
7.18				Indegenious Item		0.347	
7.18						19299.000	
7.19	4 Core + E x 6 Sq mm	0.201	0.188	Copper Wire Rod / Cathode	261.071	52.475	53.000
7.19				Cross Linkable LDPE Compound	66.335	13.333	14.000
7.19				Cogegum Compound	217.958	43.810	46.000
7.19				Glass Mica Tape	131.694	26.471	27.000
7.19				Galvanised Steel Wire / Steel Armouring Wire	258.512	51.961	53.000
7.19				Indegenious Item		0.150	
7.19						188.200	
7.20	4 Core + E x 35 Sq mm	0.645	2.096	Copper Wire Rod / Cathode	1518.151	979.208	989.000
7.20				Cross Linkable LDPE Compound	172.757	111.428	117.000
7.20				Cogegum Compound	577.335	372.381	391.000
7.20				Glass Mica Tape	265.998	171.569	175.000
7.20				Galvanised Steel Wire / Steel Armouring Wire	714.394	460.784	470.000
7.20				Indegenious Item		0.630	
7.20						2096.000	
7.21	4 Core + E x 16 Sq mm	0.204	0.4111	Copper Wire Rod / Cathode	679.480	138.614	140.000
7.21				Cross Linkable LDPE Compound	102.708	20.952	22.000
7.21				Cogegum Compound	406.163	82.857	87.000
7.21				Glass Mica Tape	211.457	43.137	44.000
7.21				Galvanised Steel Wire / Steel Armouring Wire	615.148	125.490	128.000
7.21				Indegenious Item		0.049	
7.21						411.100	
7.22	2 core X 25 Sq mm	0.500	0.611	Copper Wire Rod / Cathode	431.683	215.842	218.000
7.22				Cross Linkable LDPE Compound	41.905	20.952	22.000
7.22				Cogegum Compound	179.048	89.524	94.000
7.22				Glass Mica Tape	158.824	79.412	81.000
7.22				Galvanised Steel Wire / Steel Armouring Wire	409.804	204.902	209.000
7.22				Indegenious Item		0.368	
7.22						611.000	
7.23	2 core X 50 Sq mm	1.213	2.031	Copper Wire Rod / Cathode	812.158	985.148	995.000
7.23				Cross Linkable LDPE Compound	61.241	74.285	78.000
7.23				Cogegum Compound	253.602	307.619	323.000
7.23				Glass Mica Tape	69.509	84.314	86.000
7.23				Galvanised Steel Wire / Steel Armouring Wire	477.669	579.412	591.000
7.23				Indegenious Item		0.221	
7.23						2031.000	
7.24	2 core X 150 Sq mm	0.400	1.7822	Copper Wire Rod / Cathode	2529.703	1011.881	1022.000
7.24				Cross Linkable LDPE Compound	142.857	57.143	60.000
7.24				Cogegum Compound	388.095	155.238	163.000
7.24				Glass Mica Tape	357.843	143.137	146.000
7.24				Galvanised Steel Wire / Steel Armouring Wire	1036.765	414.706	423.000
7.24				Indegenious Item		0.095	
7.24						1782.200	

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
7.25	2 core X 185 Sq mm	0.915	4.819	Copper Wire Rod / Cathode	3168.317	2899.010	2928.000
7.25				Cross Linkable LDPE Compound	181.109	165.714	174.000
7.25				Cogegum Compound	476.710	436.190	458.000
7.25				Glass Mica Tape	399.657	365.686	373.000
7.25				Galvanised Steel Wire / Steel Armouring Wire	1040.394	951.961	971.000
7.25				Indegenious Item		0.439	
7.25						4819.000	
7.26	2 core X 240 Sq mm	1.320	8.875	Copper Wire Rod / Cathode	4163.666	5496.040	5551.000
7.26				Cross Linkable LDPE Compound	218.614	288.571	302.999
7.26				Cogegum Compound	562.770	742.857	780.000
7.26				Glass Mica Tape	455.288	600.980	613.000
7.26				Galvanised Steel Wire / Steel Armouring Wire	1322.786	1746.078	1780.999
7.26				Indegenious Item		0.474	
7.26						8875.000	
7.27	2 core X 300 Sq mm	1.344	11.336	Copper Wire Rod / Cathode	5223.804	7020.793	7091.000
7.27				Cross Linkable LDPE Compound	257.228	345.714	363.000
7.27				Cogegum Compound	670.351	900.952	946.000
7.27				Glass Mica Tape	507.703	682.353	696.000
7.27				Galvanised Steel Wire / Steel Armouring Wire	1774.773	2385.294	2433.000
7.27				Indegenious Item		0.894	
7.27						11336.000	
7.28	3 Core x 50 Sq mm	0.512	1.142	Copper Wire Rod / Cathode	1322.711	677.228	684.000
7.28				Cross Linkable LDPE Compound	113.468	58.095	61.000
7.28				Cogegum Compound	290.179	148.572	156.000
7.28				Glass Mica Tape	331.266	169.608	173.000
7.28				Galvanised Steel Wire / Steel Armouring Wire	172.334	88.235	90.000
7.28				Indegenious Item		0.262	
7.28						1142.000	
7.29	3 Core x 6 Sq mm	0.503	0.307	Copper Wire Rod / Cathode	157.471	79.208	80.000
7.29				Cross Linkable LDPE Compound	26.508	13.333	14.000
7.29				Cogegum Compound	155.259	78.095	82.000
7.29				Glass Mica Tape	122.793	61.765	63.000
7.29				Galvanised Steel Wire / Steel Armouring Wire	148.130	74.510	76.000
7.29				Indegenious Item		0.089	
7.29						307.000	
7.30	4 Core x 16 Sq mm	0.517	0.708	Copper Wire Rod / Cathode	547.714	283.168	286.000
7.30				Cross Linkable LDPE Compound	51.580	26.667	28.000
7.30				Cogegum Compound	189.739	98.095	103.000
7.30				Glass Mica Tape	225.661	116.667	119.000
7.30				Galvanised Steel Wire / Steel Armouring Wire	354.610	183.333	187.000
7.30				Indegenious Item		0.070	
7.30						708.000	
7.31	4 Core x 35 Sq mm	0.395	0.915	Copper Wire Rod / Cathode	1398.671	552.475	558.000
7.31				Cross Linkable LDPE Compound	94.032	37.143	39.000
7.31				Cogegum Compound	245.931	97.143	102.000
7.31				Glass Mica Tape	325.143	128.432	131.000
7.31				Galvanised Steel Wire / Steel Armouring Wire	253.165	100.000	102.000
7.31				Indegenious Item		0.108	
7.31						915.300	
7.32	5 Core X 10 Sq mm	0.500	0.611	Copper Wire Rod / Cathode	431.683	215.842	218.000
7.32				Cross Linkable LDPE Compound	41.905	20.952	22.000
7.32				Cogegum Compound	179.048	89.524	94.000
7.32				Glass Mica Tape	158.824	79.412	81.000
7.32				Galvanised Steel Wire / Steel Armouring Wire	409.804	204.902	209.000
7.32				Indegenious Item		0.368	
7.32						611.000	
7.33	5 Pair X 1 Sq mm	11.354	4.877	Copper Wire Rod / Cathode	86.996	987.753	997.631
7.33				Cross Linkable LDPE Compound	39.735	451.154	473.712
7.33				Cogegum Compound	101.834	1156.226	1214.038
7.33				Glass Mica Tape	83.318	945.989	964.908
7.33				Galvanised Steel Wire / Steel Armouring Wire	117.592	1335.141	1361.844
7.33				Indegenious Item		0.737	
7.33						4877.000	
7.34	20 Traid X 1 Sq mm	3.323	9.200	Copper Wire Rod / Cathode	522.908	1737.623	1754.999
7.34				Cross Linkable LDPE Compound	238.167	791.428	830.999
7.34				Cogegum Compound	672.370	2234.287	2346.001
7.34				Glass Mica Tape	947.643	3149.018	3211.999
7.34				Galvanised Steel Wire / Steel Armouring Wire	387.377	1287.255	1313.000
7.34				Indegenious Item		0.389	
7.34						9200.000	

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Amal Kumar

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
7.35	5 Pair X 1 Sq mm	8.248	3.198	Copper Wire Rod / Cathode	86.850	716.343	723.506
7.35				Cross Linkable LDPE Compound	39.781	328.113	344.519
7.35				Cogegum Compound	101.704	838.853	880.796
7.35				Glass Mica Tape	83.008	684.649	698.342
7.35				Galvanised Steel Wire / Steel Armouring Wire	76.277	629.136	641.719
7.35				Indegenious Item		0.906	
7.35						3198.000	
7.36	5 Traid X 1 Sq mm	12.038	12.361	Copper Wire Rod / Cathode	130.644	1572.687	1588.414
7.36				Cross Linkable LDPE Compound	59.277	713.578	749.257
7.36				Cogegum Compound	277.911	3345.498	3512.773
7.36				Glass Mica Tape	236.759	2850.103	2907.105
7.36				Galvanised Steel Wire / Steel Armouring Wire	322.187	3878.490	3956.060
7.36				Indegenious Item		0.644	
7.36						12361.000	
7.37	1 Pair X 2.5 Sq mm	13.312	3.176	Copper Wire Rod / Cathode	50.689	674.773	681.521
7.37				Cross Linkable LDPE Compound	10.199	135.770	142.558
7.37				Cogegum Compound	70.312	935.998	982.798
7.37				Glass Mica Tape	4.454	59.291	60.476
7.37				Galvanised Steel Wire / Steel Armouring Wire	102.923	1370.105	1397.507
7.37				Indegenious Item		0.063	
7.37						3176.000	
7.38	20 Pair X 1 Sq mm	3.722	7.077	Copper Wire Rod / Cathode	346.291	1288.695	1301.784
7.38				Cross Linkable LDPE Compound	158.900	591.426	620.997
7.38				Cogegum Compound	473.845	1763.650	1851.833
7.38				Glass Mica Tape	333.063	1239.660	1264.453
7.38				Galvanised Steel Wire / Steel Armouring Wire	589.201	2193.006	2236.856
7.38				Indegenious Item		0.363	
7.38						7077.000	
7.39	10 Pair X 1.5 Sq mm	6.798	3.899	Copper Wire Rod / Cathode	174.041	1183.128	1194.959
7.39				Cross Linkable LDPE Compound	78.227	531.785	558.374
7.39				Cogegum Compound	129.757	882.089	926.194
7.39				Glass Mica Tape	18.534	125.996	128.516
7.39				Galvanised Steel Wire / Steel Armouring Wire	172.559	1173.055	1196.516
7.39				Indegenious Item		2.947	
7.39						3899.000	
7.40	7 Core X 2.5Sq mm	7.376	5.506	Copper Wire Rod / Cathode	151.785	1119.567	1130.763
7.40				Cross Linkable LDPE Compound	44.234	326.272	342.586
7.40				Cogegum Compound	211.457	1559.708	1637.693
7.40				Glass Mica Tape	170.078	1254.499	1279.588
7.40				Galvanised Steel Wire / Steel Armouring Wire	168.911	1245.886	1270.804
7.40				Indegenious Item		0.068	
7.40						5506.000	
7.41	13 Core x 2.5 Sq mm	2.137	2.650	Copper Wire Rod / Cathode	290.034	619.802	626.000
7.41				Cross Linkable LDPE Compound	111.861	239.047	250.999
7.41				Cogegum Compound	306.170	654.286	687.001
7.41				Glass Mica Tape	26.609	56.863	58.000
7.41				Galvanised Steel Wire / Steel Armouring Wire	505.106	1079.411	1100.999
7.41				Indegenious Item		0.591	
7.41						2650.000	
7.42	20 Pair X 1.5 Sq mm	1.072	2.4956	Copper Wire Rod / Cathode	517.216	554.455	560.000
7.42				Cross Linkable LDPE Compound	238.095	255.238	268.000
7.42				Cogegum Compound	524.165	561.905	590.000
7.42				Glass Mica Tape	73.164	78.432	80.000
7.42				Galvanised Steel Wire / Steel Armouring Wire	974.905	1045.098	1066.000
7.42				Indegenious Item		0.872	
7.42						2496.000	
7.43	10 Pair X 0.5 Sq mm (I & O)	1.060	1.353	Copper Wire Rod / Cathode	325.051	344.555	348.000
7.43				Cross Linkable LDPE Compound	176.999	187.619	197.000
7.43				Cogegum Compound	212.938	225.714	237.000
7.43				Glass Mica Tape	52.720	55.883	57.000
7.43				Galvanised Steel Wire / Steel Armouring Wire	508.694	539.216	550.000
7.43				Indegenious Item		0.014	
7.43						1353.000	
7.44	3 Core x 4 Sq mm	8.118	3.540	Copper Wire Rod / Cathode	95.010	771.290	779.003
7.44				Cross Linkable LDPE Compound	19.944	161.904	169.999
7.44				Cogegum Compound	134.210	1089.521	1143.997
7.44				Glass Mica Tape	28.984	235.295	240.001
7.44				Galvanised Steel Wire / Steel Armouring Wire	157.843	1281.371	1306.998
7.44				Indegenious Item		0.620	
7.44						3540.000	

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Udyog Bhawan, New Delhi

Ms. Anil Kumar

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
7.45	10 Pair X 2.5 Sq mm	3.058	5.390	Copper Wire Rod / Cathode	439.360	1343.564	1357.000
7.45				Cross Linkable LDPE Compound	135.476	414.286	435.001
7.45				Cogegum Compound	480.239	1468.571	1542.000
7.45				Glass Mica Tape	59.952	183.333	187.000
7.45				Galvanised Steel Wire / Steel Armouring Wire	647.289	1979.410	2018.999
7.45				Indegenious Item		0.835	
7.45						5390.000	
		208.520	190.200	Copper Wire Rod / Cathode			69698.385
				Cross Linkable LDPE Compound			12606.996
				Cogegum Compound			43131.558
				Glass Mica Tape			18605.161
				Galvanised Steel Wire / Steel Armouring Wire			50829.188
8	Copper Conductor XLPE Insulated Unarmoured Glass Mica tape Screened ZHFR Sheathed Cables for 1100 V/LT						
8.01	2 Core X 2.5 Sq mm	4.554	1.043	Copper Wire Rod / Cathode	42.831	195.051	197.001
8.01				Cross Linkable LDPE Compound	12.548	57.142	59.999
8.01				Cogegum Compound	110.003	500.953	526.001
8.01				Glass Mica Tape	25.188	114.707	117.001
8.01				Galvanised Steel Wire / Steel Armouring Wire	38.105	173.530	177.000
8.01				Indegenious Item		1.617	
8.01						1043.000	
9	Bare Copper Conductor						
9.01	1 Core x 70 Sq mm	30.000	17.946	Copper Wire Rod / Cathode	598.020	17940.594	18120.000
9.01						5.406	
9.01						17946.000	
10	Copper Conductor XLPE Insulated Armoured PVC Sheathed cables upto 1100V/Lt.						
10.01	3 Core x 16 Sq mm	1.300	1.090	Copper Wire Rod / Cathode	411.598	535.077	540.428
10.01				Cross Linkable LDPE Compound	34.013	44.217	46.428
10.01				PVC Resin	31.292	40.680	42.714
10.01				PVC Plasticizer	14.966	19.455	20.428
10.01				Galvanised Steel Wire / Steel Armouring Wire	345.938	449.720	458.714
10.01				Indegenious Item		0.850	
10.01						1090.000	
11	Copper Conductor XLPE Insulated Armoured ZHFR Sheathed cables upto 1100V/Lt.						
11.01	1 Pair x 1.5 Sq mm	9.766	2.085	Copper Wire Rod / Cathode	25.751	251.489	254.004
11.01				Cross Linkable LDPE Compound	6.144	60.000	63.000
11.01				Cogegum Compound	85.330	833.337	875.004
11.01				Galvanised Steel Wire / Steel Armouring Wire	96.072	938.235	957.000
11.01				Indegenious Item		1.938	
11.01						2085.000	
11.02	2 Pair x 1 Sq mm (I & O)	12.041	3.829	Copper Wire Rod / Cathode	34.864	419.802	424.000
11.02				Cross Linkable LDPE Compound	10.441	125.720	132.005
11.02				Cogegum Compound	118.563	1427.615	1498.996
11.02				Galvanised Steel Wire / Steel Armouring Wire	153.886	1852.945	1890.004
11.02				Indegenious Item		2.919	
11.02						3829.000	
11.03	20 Pair x 1 Sq mm	0.810	1.043	Copper Wire Rod / Cathode	348.368	282.178	285.000
11.03				Cross Linkable LDPE Compound	104.645	84.762	89.000
11.03				Cogegum Compound	352.733	285.714	300.000
11.03				Galvanised Steel Wire / Steel Armouring Wire	481.724	390.196	398.000
11.03				Indegenious Item		0.149	
11.03						1043.000	
11.04	2 Pair x 2.5 Sq mm	0.508	0.176	Copper Wire Rod / Cathode	42.878	21.782	22.000
11.04				Cross Linkable LDPE Compound	16.873	8.572	9.000
11.04				Cogegum Compound	136.858	69.524	73.000
11.04				Galvanised Steel Wire / Steel Armouring Wire	148.603	75.490	77.000
11.04				Indegenious Item		0.632	
11.04						176.000	
11.05	5 Pair x 1 Sq mm (I & O)	5.467	2.649	Copper Wire Rod / Cathode	87.290	477.215	481.987
11.05				Cross Linkable LDPE Compound	26.172	143.084	150.239
11.05				Cogegum Compound	166.849	912.161	957.769
11.05				Galvanised Steel Wire / Steel Armouring Wire	203.861	1114.507	1136.797
11.05				Indegenious Item		2.033	
11.05						2649.000	
11.06	10 Pair x 1 Sq mm (I & O)	1.132	0.928	Copper Wire Rod / Cathode	174.054	197.030	199.000
11.06				Cross Linkable LDPE Compound	52.162	59.047	62.000
11.06				Cogegum Compound	233.889	264.762	278.000
11.06				Galvanised Steel Wire / Steel Armouring Wire	359.420	406.863	415.000
11.06				Indegenious Item		0.298	
11.06						928.000	

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Udyog Bhawan, New Delhi

M. B. Guler

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
11.07	5 Traid X 1 Sq mm (I & O)	0.860	0.525	Copper Wire Rod / Cathode	131.246	112.871	114.000
11.07				Cross Linkable LDPE Compound	39.867	34.285	36.000
11.07				Cogegum Compound	211.517	181.905	191.000
11.07				Galvanised Steel Wire / Steel Armouring Wire	227.998	196.078	200.000
11.07				Indegenious Item		0.360	
						525.500	
		30.584	11.235	Copper Wire Rod / Cathode			1779.991
				Cross Linkable LDPE Compound			541.244
				Cogegum Compound			4173.769
				Galvanised Steel Wire / Steel Armouring Wire			5073.800
12	Copper Conductor XLPE Insulated Unarmoured ZHFR Sheathed cables upto 1100V/Lt.						
12.01	3 Core x 6 Sq mm	1.000	0.304	Copper Wire Rod / Cathode	153.465	153.465	155.000
12.01				Cross Linkable LDPE Compound	22.857	22.857	24.000
12.01				Cogegum Compound	127.619	127.619	134.000
12.01				Indegenious Item		0.058	
						304.000	
12.02	3 Core x 4 Sq mm	1.800	0.417	Copper Wire Rod / Cathode	100.110	180.198	182.000
12.02				Cross Linkable LDPE Compound	21.164	38.095	40.000
12.02				Cogegum Compound	110.053	198.096	208.001
12.02				Indegenious Item		0.611	
						417.000	
12.03	5 Core x 6 Sq mm	0.200	0.083	Copper Wire Rod / Cathode	262.376	52.475	53.000
12.03				Cross Linkable LDPE Compound	33.333	6.567	7.000
12.03				Cogegum Compound	119.048	23.810	25.000
12.03				Indegenious Item		0.049	
						83.000	
		3.000	0.804	Copper Wire Rod / Cathode			390.000
				Cross Linkable LDPE Compound			71.000
				Cogegum Compound			367.001
13	Copper Conductor XLPE Insulated, Lead Covered, Armoured PVC Sheathed cables upto 1100V/Lt.						
13.01	5 Core x 4 Sq mm	0.500	0.632	Copper Wire Rod / Cathode	168.317	84.158	85.000
13.01				Cross Linkable LDPE Compound	38.095	19.048	20.000
13.01				Lead Ingots	627.451	313.725	320.000
13.01				PVC Resin	19.048	9.524	10.000
13.01				PVC Plasticizer	9.524	4.762	5.000
13.01				Galvanised Steel Wire / Steel Armouring Wire	401.961	200.980	205.000
13.01				Indegenious Item		0.202	
						632.400	
13.02	4 Core x 95 Sq mm	0.569	0.495	Copper Wire Rod / Cathode	410.656	233.664	236.000
13.02				Cross Linkable LDPE Compound	21.759	12.381	13.000
13.02				Lead Ingots	223.991	127.451	130.000
13.02				PVC Resin	13.390	7.619	8.000
13.02				PVC Plasticizer	6.695	3.810	4.000
13.02				Galvanised Steel Wire / Steel Armouring Wire	192.977	109.804	112.000
13.02				Indegenious Item		0.272	
						495.000	
13.03	4 Core x 70 Sq mm	0.400	1.985	Copper Wire Rod / Cathode	2326.733	930.693	940.000
13.03				Cross Linkable LDPE Compound	145.238	58.095	61.000
13.03				Lead Ingots	1593.137	637.255	650.000
13.03				PVC Resin	116.667	46.667	49.000
13.03				PVC Plasticizer	59.524	23.810	25.000
13.03				Galvanised Steel Wire / Steel Armouring Wire	720.588	288.235	294.000
13.03				Indegenious Item		0.245	
						1985.00	
13.04	5 Core x 6 Sq mm	0.400	0.545	Copper Wire Rod / Cathode	262.376	104.950	106.000
13.04				Cross Linkable LDPE Compound	40.476	16.190	17.000
13.04				Lead Ingots	610.294	244.118	249.000
13.04				PVC Resin	100.000	40.000	42.000
13.04				PVC Plasticizer	50.000	20.000	21.000
13.04				Galvanised Steel Wire / Steel Armouring Wire	299.020	119.608	122.000
13.04				Indegenious Item		0.134	
						545.000	
		1.869	3.657	Copper Wire Rod / Cathode			1367.000
				Cross Linkable LDPE Compound			111.000
				Lead Ingots			1349.000
				PVC Resin			109.000
				PVC Plasticizer			55.000
				Galvanised Steel Wire / Steel Armouring Wire			733.000

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Maulik

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
14	Copper Conductor XLPE Insulated , Lead Covered, Armoured ZHFR Sheathed cables upto 1100V/Lt.						
14.01	4 Core x 25 Sq mm	0.188	0.411	Copper Wire Rod / Cathode	842.638	158.416	160.000
14.01				Cross Linkable LDPE Compound	60.790	11.429	12.000
14.01				Lead Ingots	224.238	42.157	43.000
14.01				Cogegum Compound	374.873	70.476	74.000
14.01				Galvanised Steel Wire / Steel Armouring Wire	683.146	128.431	131.000
14.01				Indegenious Item		0.091	
14.01						411.000	
14.02	3 Core x 10 Sq mm	0.300	0.527	Copper Wire Rod / Cathode	264.027	79.208	80.000
14.02				Cross Linkable LDPE Compound	28.571	8.571	9.000
14.02				Lead Ingots	640.523	192.157	196.000
14.02				Cogegum Compound	288.889	86.667	91.000
14.02				Galvanised Steel Wire / Steel Armouring Wire	532.679	159.804	163.000
14.02				Indegenious Item		0.593	
14.02						527.000	
14.03	5 Core x 4 Sq mm	0.650	0.894	Copper Wire Rod / Cathode	168.317	109.406	110.500
14.03				Cross Linkable LDPE Compound	38.095	24.762	26.000
14.03				Lead Ingots	594.772	386.602	394.334
14.03				Cogegum Compound	285.714	185.714	195.000
14.03				Galvanised Steel Wire / Steel Armouring Wire	287.581	186.928	190.666
14.03				Indegenious Item		0.588	
14.03						894.000	
14.04	5 Core x 6 Sq mm	0.700	1.125	Copper Wire Rod / Cathode	257.426	180.198	182.000
14.04				Cross Linkable LDPE Compound	38.095	26.667	28.000
14.04				Lead Ingots	607.843	425.490	434.000
14.04				Cogegum Compound	409.524	286.667	301.000
14.04				Galvanised Steel Wire / Steel Armouring Wire	294.118	205.882	210.000
14.04				Indegenious Item		0.096	
14.04						1125.000	
14.05	4 Core x 70 Sq mm	0.100	0.612	Copper Wire Rod / Cathode	2326.733	232.673	235.000
14.05				Cross Linkable LDPE Compound	142.857	14.286	15.000
14.05				Lead Ingots	1637.255	163.725	167.000
14.05				Cogegum Compound	952.381	95.238	100.000
14.05				Galvanised Steel Wire / Steel Armouring Wire	1058.824	105.882	108.000
14.05				Indegenious Item		0.195	
14.05						612.000	
		1.938	3.568	Copper Wire Rod / Cathode			767.500
				Cross Linkable LDPE Compound			90.000
				Lead Ingots			1234.333
				Cogegum Compound			761.000
				Galvanised Steel Wire / Steel Armouring Wire			802.666
15	Unarmoured PVC Insulated submersible / Flexible / Control / Power purpose copper cables upto 1100Volts						
15.01	1 Core x 240 Sq mm	1.016	2.289	Copper Wire Rod / Cathode	2114.972	2148.812	2170.300
15.01				PVC Resin	61.868	62.858	66.000
15.01				PVC Plasticizer	75.928	77.142	81.000
15.01				Indegenious Item		0.188	
15.01						2289.000	
15.02	1 Core x 25 Sq mm	8.346	2.107	Copper Wire Rod / Cathode	214.809	1792.795	1810.723
15.02				PVC Resin	25.046	209.032	219.483
15.02				PVC Plasticizer	12.444	103.856	109.049
15.02				Indegenious Item		1.317	
15.02						2107.000	
15.03	1 Core x 70 Sq mm	16.344	10.787	Copper Wire Rod / Cathode	559.347	9141.960	9233.379
15.03				PVC Resin	66.641	1089.180	1143.639
15.03				PVC Plasticizer	33.320	544.582	571.811
15.03				Indegenious Item		11.278	
15.03						10787.000	
15.04	1 Core x 6 Sq mm	3.000	0.188	Copper Wire Rod / Cathode	29.703	89.109	90.000
15.04				PVC Resin	21.588	64.763	68.001
15.04				PVC Plasticizer	10.793	32.380	33.999
15.04				Indegenious Item		1.748	
15.04						188.000	
15.05	1 Core x 16 Sq mm	5.000	0.373	Copper Wire Rod / Cathode	45.545	227.723	230.000
15.05				PVC Resin	19.048	95.238	100.000
15.05				PVC Plasticizer	9.524	47.619	50.000
15.05				Indegenious Item		2.420	
15.05						373.000	
15.06	1 Core x 35 Sq mm	0.700	0.285	Copper Wire Rod / Cathode	297.030	207.921	210.000
15.06				PVC Resin	72.728	50.909	53.455
15.06				PVC Plasticizer	36.364	25.455	26.727
15.06				Indegenious Item		0.715	
15.06						285.000	

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)	Name of the Raw Material	Consumption of Raw Material without Wastage (Kgs Per K.M.)	Consumption for Total P.O. Qty (Without Wastage) in KGS	Total Consumption of P.O. Qty (Kgs)
15.07	1 Core x 150 Sq mm	0.200	0.307	Copper Wire Rod / Cathode	1262.376	252.475	255.000
15.07				PVC Resin	185.714	37.143	39.000
15.07				PVC Plasticizer	87.143	17.429	18.300
15.07				Indegenious Item		0.053	
15.07						307.100	
		34.606	16.335	Copper Wire Rod / Cathode			13999.402
				PVC Resin			1689.578
				PVC Plasticizer			890.886
16	Copper Conductor XLPE Insulated , Lead Covered, Armoured PVC, ZHFR Sheathed cables upto 1100V/Lt.						
16.01	4 Core x 25 Sq mm	0.490	0.828	Copper Wire Rod / Cathode	262.376	128.564	129.850
16.01				Cross Linkable LDPE Compound	28.571	14.000	14.700
16.01				Lead Ingots	602.941	295.441	301.350
16.01				PVC Resin	52.381	25.667	26.950
16.01				PVC Plasticizer	23.810	11.667	12.250
16.01				Cogegum Compound	321.839	157.701	165.586
16.01				Galvanised Steel Wire / Steel Armouring Wire	397.059	194.559	198.450
16.01				Indegenious Item		0.401	
16.01						828.000	
16.02	5 Core x 4 Sq mm	0.500	0.768	Copper Wire Rod / Cathode	168.317	84.158	85.000
16.02				Cross Linkable LDPE Compound	38.095	19.048	20.000
16.02				Lead Ingots	627.451	313.725	320.000
16.02				PVC Resin	19.048	9.524	10.000
16.02				PVC Plasticizer	9.524	4.762	5.000
16.02				Cogegum Compound	259.048	129.524	136.000
16.02				Galvanised Steel Wire / Steel Armouring Wire	413.725	206.863	211.000
16.02				Indegenious Item		0.396	
16.02						768.000	
		0.990	1.595	Copper Wire Rod / Cathode			214.850
				Cross Linkable LDPE Compound			34.700
				Lead Ingots			621.350
				PVC Resin			36.950
				PVC Plasticizer			17.250
				Cogegum Compound			301.586
				Galvanised Steel Wire / Steel Armouring Wire			409.450
17	Copper Conductor XLPE/PE Insulated Armoured PVC , ZHFR Sheathed cables upto 1100V/Lt.						
17.01	4 Core x 35 Sq mm	0.500	1.063	Copper Wire Rod / Cathode	1207.921	603.960	610.000
17.01				Cross Linkable LDPE Compound	89.524	44.762	47.000
17.01				Cogegum Compound	43.810	21.905	23.000
17.01				PVC Resin	22.857	11.429	12.000
17.01				PVC Plasticizer	251.429	125.714	132.000
17.01				Galvanised Steel Wire / Steel Armouring Wire	509.804	254.902	260.000
17.01				Indegenious Item		0.328	
17.01						1063.000	
				IMPORT ITEM			In KGS
				Copper Wire Rod / Cathode			159648.414
				Cross Linkable LDPE Compound			34752.259
				Cogegum Compound			95745.884
				Copper Tape			10008.413
				Aluminium Ingot / Rod			12047.157
				PVC Resin			4091.739
				PVC Plasticizer			2228.798
				Galvanised Steel Wire / Steel Armouring Wire			135134.626
				Glass Mica Tape			18722.162
				Semi Conducting Compound			6060.532
				Lead Ingots			3204.683

प्रद्युम्न साह/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

Murli

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AR-4828489
12.01.2016

Government of India
Ministry of Steel
Technical Wing

Subject: Modification in the description of item of export in Advance Authorizations No 0710069470 dated 19.01.2010 and 0710070925 dated 13.04.2010 - M/s Minox Metals Private Limited, Bangalore.

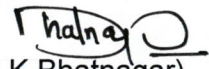
DGFT may refer to their NC meeting No 20/81 dated 12.01.2016 wherein the ratification of above mentioned Advance Authorizations (AAs) were came for discussion. The NC decided that the applicant may be asked to furnish the detail of items of import and export so far in the following table against the above mentioned AAs and also copy of the relevant documents:

Import

Party Name	Country name	Bill of Entry No	Bill of entry date	Name of item	Grade	Width & Thickness	Net Qty	Lic No	Lic date

Export

Export Sales	Country name	Export Invoice No	Export invoice date	Name of item	grade	Width & Thickness	Net Qty	Lic No	Lic date


(S.K. Bhatnagar)
Deputy Industrial Adviser

✓ **Shri P Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.**

Ministry of Steel U.O.No. 2(22)/2015-TD dated 16.11.2015


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Udyog Bhawan, New Delhi

AR- 487
12.01.16

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization No 1110028050 dated 15.07.2014 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to the UO Note No 01/81/50/310/AM-15-DES-II/61 dated 24.11.2015 whereby the request of M/s **National Steel & Agro Industries Limited; Indore** has been forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorizations.

It may be noted that the export product is covered under **SION C 473** of Handbook of Procedures Vol-II. The quantity of Zinc has been calculated as per Engineering Table No 2. The quantity of Hot Rolled Alloy Steel Sheets/strips/wide coils of relevant grade has been allowed based on content basis as per SION C473. The quantity of items of import to be allowed under the aforesaid AAs has been calculated for per tonne of export product in the Excel sheets enclosed herewith for further necessary action.



(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

20/81
Encl: as above

✓ **Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.**

Ministry of Steel U.O.No. 2(9)/2014-TW- Vol-I dated 06.01.2014


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**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 12/01/2016 -Case No. 488-A/R (M/s Manaksia Limited) (Advance Authorization No. 0210204981 dated 15.09.2014)

Advance Authorisation may be ratified as under:

1. Export item to contain 665.21 MT of Aluminium coils/Sheets.
2. Words "of relevant thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 522.5 MT, being less than the net content of item in the export product.

Norms committee may take a view

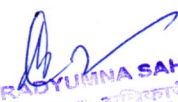

12/01/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/488-A/R dated 12 /01/2016


प्रद्युम्न साह/PRADYUMNA SAHU
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MR-491
12-01-16

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 12/01/2016 -Case No. 491-A/R (M/s Mayfair International) (Advance Authorization No. 0310792255 dated 22.12.2014)

Firm may be asked to submit the following details:

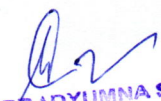
1. Details of item "R-Tray" proposed to be included in the export products with drawing(s) thereof.
2. Justification for 7.5 % wastage (especially keeping in view that earlier 1 % wastage was claimed for manufacture of Plates and covers from Stainless Steel Circles) for the manufacture of R-Trays and Plates with wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc,

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/491-A/R dated 12 /01/2016


प्रद्युम्न साह / PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

AR-493
12.01.2016

Government of India
Ministry of Steel
Technical Wing

Ratification of norms of Advance Authorization (AA) No 0310792002 dated 15.12.2014 in terms of para 4.7 of HBP-Vol - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to UO Note No 2(2)/2015-TW dated 22.05.2015 whereby the quantity of item of import and export at SI No. 3 of the above mentioned AA was ratified and the quantity of item of import and export at SI No 1 & 2 could not be ratified due to lack of papers. Ministry of Steel has received the requisite papers for ratifying the description and quantity of item of import and export at SI No 1 & 2 and the following recommendation of the Ministry of Steel are as under:

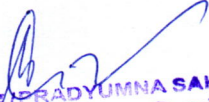
SI No	AA No and date	Item of export	Quantity	Item of import	Quantity
	0310792002 dated 15.12.2014	Cold Rolled Stainless steel Strips in coils of relevant grade of Thickness 0.1 MM to 0.18 MM having width 40 MM to 240 MM Grade 304/304L	80749.60 Kgs	Cold Rolled Stainless steel coils of relevant grade of Thickness more than 0.20 MM having width more than 250 MM Grade 304/304L	83,172.08
		Cold Rolled Stainless steel Strips in coils of relevant grade of Thickness 0.10 MM to 0.18 MM having width 50 MM to 305 MM Grade 316L	70378.40 Kgs	Cold Rolled Stainless steel coils of relevant grade of Thickness more than 0.20 MM having width 310 MM Grade 304L	72489.752 Kgs

The quantity has been calculated allowing thereby 3% net of wastage towards cold rolling of imported coils followed by slitting to get the desired thickness and width. The import of seconds & defectives, ex stock, stock lot may not be allowed against the aforesaid AAs.


(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(8)/2014-TW-Vol-II dated 11.01.2016


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Udyog Bhawan, New Delhi

[illegible]

AR-494
12.01.2016

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Shree Ji Powerlines for ratification of norm of AA
No. 0310746451 Dated 22.08.2013.

Reference: DGFT UO No. 01/81/50/429/AM14/DES-II/266 Dated 26.11.2015.

O/o DGFT may refer to firm's reply dated 02.02.2015 forwarded to this office under above reference. It is stated that the firm was requested to furnish certain information vide this office UO of even no. dated 28.02.2014 (copy enclosed). It is observed from the reply that neither of the information called for has been furnished. This office is therefore not in a position to support the proposal.

This issue with the approval of IA (KKT).

g. l.
22.12.15

(Gajraj Singh)
Sr. Development Officer

Enclosure: As above

FTDO, DES-II, DGFT.

DHI UO No. 3(12)/2014/TSW(B)/ dated 22.12.2015.

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Udyog Bhawan, New Delhi

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Shree Ji Powerlines for ratification of norm of AA No. 0310746451 dated 22.08.2013.

Reference : DGFT UO No.01/81/50/429/AM14/DES-II/133 dated 19.02.2014.

Reference above, the application of the firm has been examine and it is observed that certain essential information has not been furnished along with the application. The firm may therefore be advice to furnish following information:

1. Quantity of export product in numbers may also be indicated.
2. Information as per Sl. No. 3 & 11 of SDL.
3. Quantity of import item no. 3 in nos. may also be given.

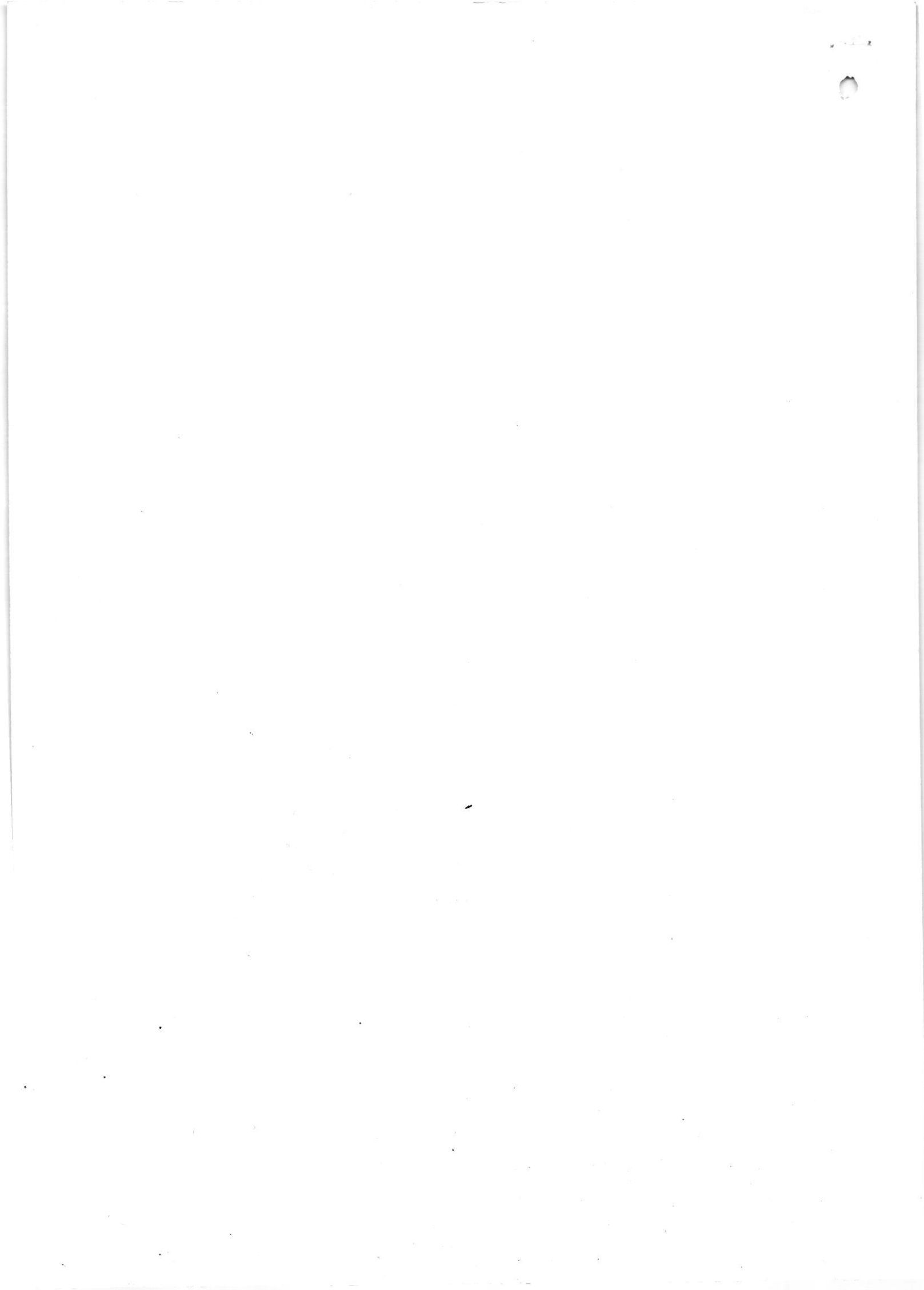
0/1 20.2.14
(Gajraj Singh)
Sr. Development Officer

Shri Daya Shankar, Dy. DGFT.
DHI UO No. 3(12)/2014/TSW(B)/

dated 21.02.2014.

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Udyog Bhawan, New Delhi

11/3/14



**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 12/01/2016 -Case No. 495-A/R (M/s Bharat Heavy Electricals Limited)
(Advance Authorization No. 0710107135 dated 05.12.2014)**

Advance Authorisation may be ratified as under:

1. Net weight of export item may be specified as 2180 MT.
2. Import item at Sl. No. 1 may be allowed on net to net with accountability clause.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 160 MT, being less than the net content of this item in the export product.

Norms committee may take a view

— 7/1/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/495-A/R dated 12 /01/2016


प्रद्युम्न साहू / PRADYUMNA SAHU
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 12/01/2016 -Case No. 497-A/R (M/s Raychem RPG Pvt. Limited)
(Annual Advance Authorization No. 0310622958 dated 23.03.2011)**

Norms may be fixed as under:

1. Description and weight of export item may be specified as under:

Description of export product	Qty	Weight (per unit) (In Kgs)
Surge Arrester Indoor	1 No.	665 Gms.

2. List of import items may be specified as per enclosed annexure.

3. Quantities of import items may be allowed as under:

- (i) Import items at Sl. No. 1, 3 to 6, 11 to 17, 19, 20 & 22 to 24 of the list may be allowed on net to net basis with accountability clause.
- (ii) Import items at Sl. No. 2, 7 to 10 & 21 put together may be allowed upto 2 % of FOB value of exports.
- (iii) Import item at Sl. No. 18 may be allowed as 1.20 Kgs./Kg. content in export item.

Norms committee may take a view

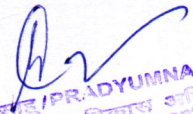

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/497-A/R dated 12/01/2016


प्रद्युम्न साह/PRADYUMNA SAHU
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Details of Items required for manufacture of One Unit of Export Product									
A. Imported Inputs									
Sr. No.	Required Imported Items			Quantity required per Unit of Export Product	Purpose of Requirement *	Wastage Claimed (%) on net content Basis	Recoverable Wastage/by product		
	Name	Technical Characteristics	ITC(HS) Code				Name	Quantity (In Kgs.)	Value (Rs.)
1	ZNO Blocks	Description: IZ 4122 3kV, Nom. Height : 22±0.44mm, Diameter : 40.75±0.60mm	85334090	4 Nos.	Components	0%	NIL	NIL	NIL
2	RESIN Coating compo	Polybutadine family product. Resists cracking when subject to thermal cycle. Before applying mixed with Xylene	39089090	19.2 Grams	Consumable	20%	NIL	NIL	NIL
3	Tellerfeder(Washer)	Outer Diameter: 40+0-0.25mm Inner Dia: 20.4 +0.21mm, Thickness: 1 +0.03-0.09mm	73209090	2 Nos.	Components	0%	NIL	NIL	NIL
4	Aluminium End Fittings	Material: ALMGSI1 F30 3.2315, Diameter: 44.4+0.0.2mm, Height: 32.8mm/34.8mm	76090000	2 Nos.	Components	0%	NIL	NIL	NIL
5	Spacer Cup (Washer)	Diameter: 41.66±0.05mm, Thickness: 1.83mm Material: AL 99.5 F8	76161000	2 Nos.	Components	0%	NIL	NIL	NIL
6	Heat Sink	Diameter: 40.75±0.15mm, Thickness: 14±0.1mm, Material: Aluminium or 6063-T6	84859000	1 Nos.	Components	0%	NIL	NIL	NIL
7	Polyband (Insulation Tape)	Core Dia: 76, Thickness: 0.025 mm Width: 20 mm	39191000	3 Grams.	Raw Materials	20%	NIL	NIL	NIL
8	Nylonband (Insulation Tape)	Core Dia: 76, Thickness: 0.025 mm Width: 20 mm	39191000	2 Grams.	Raw Materials	20%	NIL	NIL	NIL
9	Preperg-916G (Fibre Glass Fabric)	Epoxy resin tape		0.102 Mtrs.	Raw Materials	12%	NIL	NIL	NIL
10	H DA - Tape-M34(Fibre Glass Fabric)	Polymeric tape, width:0.25mm	39191000	2 Mtrs.	Raw Materials	12%	NIL	NIL	NIL
11	Metric Full Nut/hex head screw (Nut)	Material: A2 Stainless Steel, Diameter of Thread: M 12, Thickness max: 10 mm	73182200	3 Nos.	Components	0%	NIL	NIL	NIL
12	Spring Washer (Washer)	A2 Stainless Steel, M12, Inside Max Dia: 12.6mm, Outside Max Dia: 21mm Thickness: 2.5±0.15mm, Width: 2.35 - 7mm	73209090	3 Nos.	Components	0%	NIL	NIL	NIL
13	Flat Washer (Washer)	A2 Stainless Steel, M12, Inside Max Dia: 13.4mm, Outside Max Dia: 24mm, Thickness: 2.5±0.2mm	76161000	2 Nos.	Components	0%	NIL	NIL	NIL
14	H DA - Spacer-Hex Cap matrix (Washer)	Outer Diameter: 28.5mm, Inner Diameter: 12.7mm, Thickness: 1.95mm Material: Stainless Steel, Blank 1.4301	73182200	2 Nos.	Components	0%	NIL	NIL	NIL
15	Stud	Material: A2 Stainless Steel, Threade: M12 x 1.75, Length: 75 mm	73181900	1 Nos.	Components	0%	NIL	NIL	NIL
16	BBIT tube (Heat Shrink Tube)	Description: BBIT - 100/40-A/U-4-MS037 EVA polymeric tube	39173290	1 Mtr	Components	0%	NIL	NIL	NIL
17	HVOT tube (Heat Shrink Tube)	Description: HVOT - 32/10-A/U-4-MS037 EVA polymeric tube	39173210	0.35 Mtrs.	Components	0%	NIL	NIL	NIL
18	RTV	Description: H DA - RTV 5818 GE Silicon	32141000	6 Grams.	Raw Materials	20%	NIL	NIL	NIL


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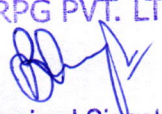
For RAYCHEM RPG PVT. LTD.

Authorised Signatory

19	Cap (Stainless Steel Cap)	H DA-Cap - Hex Embossed, Outer Diameter: 54.6±0.1mm, Inner Diameter: 12±0.1mm, Material: SS 304	73182200	1 Nos.	Components	0%	NIL	NIL	NIL
20	Heat Shrink Tube(ZCSM, MWJS)	Height Expanded Min: 25, Height free Recovered Max: 10, Width Free Recovered Max: 3.10	39173290	1 Nos.	Components	0%	NIL	NIL	NIL
21	Mastic TYPE 466 (Mastic Strip)	Length: 12.00±0.50mm, Width: 0.79±0.12mm Thickness: 0.040±0.011mm, Material : Type 466-2 M15364-45(polymeric),	40051000	6 Nos.	Consumable	1%	NIL	NIL	NIL
22	Line Lead (Cable Lug Copper / Cable Lug Aluminium)	Length: 238mm, Threade Type: M12, Material : Ecu- F20	85369090	1 Nos.	Components	0%	NIL	NIL	NIL
23	Aluminium Rod	Dia, 8mm, Aluminium rod,	76042920	1 No	Components	0%	NIL	NIL	NIL
24	Cable Cut length	Copper wire, conductive cable	85444910	1 No	Components	0%	NIL	NIL	NIL


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 Udyog Bhawan, New Delhi

For RAYCHEM RPG PVT. LTD.


 Authorised Signatory

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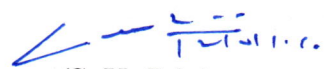
Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 12/01/2016 -Case No. 500-A/R (M/s Jalan Wires Pvt. Ltd)(Advance Authorization No. 0310791013 dated 13.11.2014)

Status quo may be maintained and firm may be informed as under:

1. As intimated by the firm vide their letter dated 04.03.2015, export item namely, Enameled Aluminium Wire, contains 93 % Aluminum by weight i.e. 39060 Kgs. and balance 7 % is the weight of Enameling/varnishing materials
1. Quantity of import item at Sl. No. 1 (Aluminium Rod 9.5 mm) has been allowed as 39451 Kgs. as 1.01 Kgs./Kg. of Aluminium content in the export product taking clue from SION C-1.

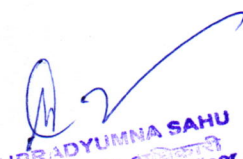
Norms committee may take a view


(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/2/2016-TSW/500-A/R dated 12/01/2016


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